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High Courts,  
Tribunals and  
Statutes

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## **Table of Contents**

### **Supreme Court**

### **High Courts**

- **Allahabad High Court**
- **Bombay High Court**
- **Chhattisgarh High Court**
- **Delhi High Court**
- **Gujarat High Court**
- **Himachal Pradesh High Court**
- **Jharkhand High Court**
- **Jammu and Kashmir High Court**
- **Karnataka High Court**
- **Kerala High Court**
- **Madras High Court**
- **Madhya Pradesh High Court**
- **Patna High Court**
- **Punjab and Haryana High Court**
- **Rajasthan High Court**
- **Telangana High Court**

### **Tribunals**

- **Income Tax Appellate Tribunal**
- **National Company Law Tribunal**

## **Statutory**

- **Central Rules**
- **Central Notifications**
- **State Rules**

## Supreme Court

- Ambika v. State of T.N.*, (Vikram Nath and Sanjay Kumar, JJ.), [2024 SCC OnLine SC 5895](#)
- Anil Kumar Pandey v. State of U.P.*, (J.K. Maheshwari and Sanjay Karol, JJ.), [2024 SCC OnLine SC 5906](#)
- Annu Pathan v. State of Rajasthan*, (B.R. Gavai, J.B. Pardiwala and Sandeep Mehta, JJ.), [2024 SCC OnLine SC 5884](#)
- Anshuman Rai v. State of Bihar*, (M.M. Sundresh and Rajesh Bindal, JJ.), [2024 SCC OnLine SC 5907](#)
- Ashok Kumar Sarawagi v. Enforcement Directorate*, (Sanjay Kishan Kaul and Sudhanshu Dhulia, JJ.), [2023 SCC OnLine SC 2552](#)
- Blossom Zest Flat Buyers Welfare Assn. v. Greater Noida Industrial Development Authority*, (Sanjiv Khanna, C.J. and J.B. Pardiwala and Manoj Misra, JJ.), [2025 SCC OnLine SC 3017](#)
- Champa Prema Tandel v. Great Galleon Ventures Ltd.*, (Surya Kant and K.V. Viswanathan, JJ.), [2024 SCC OnLine SC 5903](#)
- CIT v. Apple India (P) Ltd.*, (P.S. Narasimha and Manoj Misra, JJ.), [2024 SCC OnLine SC 5898](#)
- Dheeraj Kumar v. Rakesh Sharma*, (Hrishikesh Roy and Prashant Kumar Mishra, JJ.), [2024 SCC OnLine SC 5887](#)
- General Manager (Administration) & Authorized Disciplinary Officer v. Om Prakash Yadav*, (J.K. Maheshwari and Sanjay Karol, JJ.), [2024 SCC OnLine SC 5897](#)
- Girraj Singh v. State of U.P.*, (Bela M. Trivedi and Pankaj Mithal, JJ.), [2024 SCC OnLine SC 5910](#)
- IFCI Ltd. v. Sutanu Sinha*, (Sanjiv Khanna, Sudhanshu Dhulia and Ahsanuddin Amanullah, JJ.), [2024 SCC OnLine SC 5911](#)
- Jagan Nath Das v. State of Bihar*, (Bela M. Trivedi and Pankaj Mithal, JJ.), [2024 SCC OnLine SC 5901](#)
- Lotus v. State of M.P.*, (Sudhanshu Dhulia and Prasanna B. Varale, JJ.), [2024 SCC OnLine SC 5890](#)
- Mahipal v. State of U.P.*, (Sudhanshu Dhulia and Prasanna B. Varale, JJ.), [2024 SCC OnLine SC 5886](#)
- Manepalli Mohan Rao v. Maram Krishna Prasad*, (Sudhanshu Dhulia and Prasanna B. Varale, JJ.), [2024 SCC OnLine SC 5900](#)
- Mars Remedies (P) Ltd. v. BDH Industries Ltd.*, (V. Ramasubramanian and Pankaj Mithal, JJ.), [2023 SCC OnLine SC 2551](#)
- Meghendra Rajput v. New India Assurance Co. Ltd.*, (Hima Kohli and Ahsanuddin Amanullah, JJ.), [2024 SCC OnLine SC 5896](#)
- Mudra Online Technologies (P) Ltd. v. Fleet Entertainment (P) Ltd.*, (Sudhanshu Dhulia and Prasanna B. Varale, JJ.), [2024 SCC OnLine SC 5894](#)
- Oriental Insurance Co. Ltd. v. Mahadeo*, (J.K. Maheshwari and Sanjay Karol, JJ.), [2024 SCC OnLine SC 5905](#)
- Palanichamy v. State*, (Bela M. Trivedi and Pankaj Mithal, JJ.), [2024 SCC OnLine SC 5909](#)
- Penumaka Subba Rao v. Galanki Nagendra Rao*, (J.K. Maheshwari and Sanjay Karol, JJ.), [2024 SCC OnLine SC 5885](#)
- Perfect Infraengineers Ltd. v. Technology Development Board*, (Sanjay Kumar and K.V. Viswanathan, JJ.), [2025 SCC OnLine SC 3018](#)
- Pramod Lakshman Gawand v. Tarabai*, (Hima Kohli and Ahsanuddin Amanullah, JJ.), [2024 SCC OnLine SC 5899](#)

*Ram Narayan Bharadwaj v. State of Chhattisgarh*, (Vikram Nath and Sanjay Kumar, JJ.), [2024 SCC OnLine SC 5893](#)

*Ranjit Kumar v. Union of India*, (P.S. Narasimha and Manoj Misra, JJ.), [2024 SCC OnLine SC 5889](#)

*Sanjay v. Pushpavati*, (M.M. Sundresh and Rajesh Bindal, JJ.), [2024 SCC OnLine SC 5892](#)

*Sukhbir Singh v. State of Haryana*, (P.S. Narasimha and Manoj Misra, JJ.), [2024 SCC OnLine SC 5902](#)

*Sushil Chaudhary v. Northern India Paint Colour & Varnish Co.*, (Bela M. Trivedi and Pankaj Mithal, JJ.), [2024 SCC OnLine SC 5908](#)

*UCO Bank v. W.B. Infrastructure Development Finance Corpn. Ltd.*, (P.S. Narasimha and Manoj Misra, JJ.), [2024 SCC OnLine SC 5891](#)

*United India Insurance Co. Ltd. v. Manoj Kumar*, (Hima Kohli and Ahsanuddin Amanullah, JJ.), [2024 SCC OnLine SC 5888](#)

*Woodstar India (P) Ltd. v. Kailashchandra Sharma*, (Bela M. Trivedi and Pankaj Mithal, JJ.), [2024 SCC OnLine SC 5904](#)

### Allahabad High Court

*Jayant Singh Tomar v. State of U.P.*, (Rajan Roy and Rajeev Bharti, JJ.), [2025 SCC OnLine All 8160](#)

### Bombay High Court

*A-1 v. State of Maharashtra*, (**M.S. Karnik** and Ajit B. Kadethankar, JJ.), [2025 SCC OnLine Bom 5668](#)

*Bajaj Allianz General Insurance Co. Ltd. v. Roseline Antonette Mendes*, (M.S. Sonak, J.), [2025 SCC OnLine Bom 5672](#)

*Bhagwati Akshar Empire LLP v. City & Industrial Development Corpn. of Maharashtra Ltd.*, (Chandrashekhar, C.J. and **Gautam A. Ankhad**, J.), [2025 SCC OnLine Bom 5688](#)

*Dalmia Cement (Bharat) Ltd. v. Union of India*, (**Anil S. Kilor** and Rajnish R. Vyas, JJ.), [2025 SCC OnLine Bom 5683](#)

*Dilip Shankar Aware v. Balmohan Vidyamandir Trust*, (Sandeep V. Marne, J.), [2025 SCC OnLine Bom 5681](#)

*Dynaquip Engineers v. Regional P.F. Commissioner*, (M.S. Sonak, J.), [2025 SCC OnLine Bom 5687](#)

*Hitesh Gopal v. DM, Dadra*, (**A.S. Gadkari** and Ranjitsinha Raja Bhonsale, JJ.), [2025 SCC OnLine Bom 5682](#)

*Kalpna Chandrakant Gorhe v. State of Maharashtra*, (Vibha Kankanwadi and **Hiten S. Venegavkar**, JJ.), [2025 SCC OnLine Bom 5677](#)

*Leena Gupta v. Saga Infra Projects (P) Ltd.*, (Kamal Khata, J.), [2025 SCC OnLine Bom 5673](#)

*Maharashtra State Handlooms Corpn. Ltd. v. ESIC*, (Pravin S. Patil, J.), [2025 SCC OnLine Bom 5670](#)

*Manglorian Garden Homes Coop. Housing Society Ltd. v. Jan Mohd. S. Sama*, (M.M. Sathaye, J.), [2025 SCC OnLine Bom 5684](#)

*Manmohan Bhimsen Goyal v. Madhuban Motors (P) Ltd.*, (Sandeep V. Marne, J.), [2025 SCC OnLine Bom 5665](#)

*Nanasaheb Vasantrao Jadhav v. State of Maharashtra*, (**Chandrashekhar**, C.J. and Gautam A. Ankhad, J.), [2025 SCC OnLine Bom 5669](#)

*Pratap v. Indrakumar Holaram Kewalramani*, (Pravin S. Patil, J.), [2025 SCC OnLine Bom 5671](#)  
*Pushpendrakumar Keshrilalji Sharma v. Rajendra Onkarprasad Gautam*, (Prafulla S. Khubalkar, J.), [2025 SCC OnLine Bom 5685](#)  
*Sabita Patra v. State of Maharashtra*, (**Bharati Dangre** and Shyam C. Chandak, JJ.), [2025 SCC OnLine Bom 5678](#)  
*Salim Shaikh v. Union of India*, (Siddheshwar S. Thombre, J.), [2025 SCC OnLine Bom 5686](#)  
*Sangita Anil Manglekar v. State of Maharashtra*, (M.S. Karnik and **Ajit B. Kadethankar**, JJ.), [2025 SCC OnLine Bom 5674](#)  
*SAP India (P) Ltd. v. Cox & Kings Ltd.*, (**Farhan P. Dubash** and R.I. Chagla, JJ.), [2025 SCC OnLine Bom 5662](#)  
*Sarita Rajesh Pathre v. Divisional Commissioner*, (Prafulla S. Khubalkar, J.), [2025 SCC OnLine Bom 5679](#)  
*State of Maharashtra v. Azhar*, (M.M. Nerlikar, J.), [2025 SCC OnLine Bom 5667](#)  
*State of Maharashtra v. Deoprasad*, (**Urmila Joshi Phalke** and Nandesh S. Deshpande, JJ.), [2025 SCC OnLine Bom 5666](#)  
*Suvarna Harishchandra Chavan v. State of Maharashtra*, (**Ravindra V. Ghuge** and Ashwin D. Bhobe, JJ.), [2025 SCC OnLine Bom 5675](#)  
*Vikas Shikshan Mandal v. State of Maharashtra*, (M.S. Karnik and **Ajit B. Kadethankar**, JJ.), [2025 SCC OnLine Bom 5680](#)  
*Yogesh Jaysing Patil v. State of Maharashtra*, (M.S. Karnik and **Ajit B. Kadethankar**, JJ.), [2025 SCC OnLine Bom 5676](#)  
*Zenobia R. Poonawala v. Dr. Rustom Farhad Ginwalla*, (Kamal Khata, J.), [2025 SCC OnLine Bom 5664](#)

### Chhattisgarh High Court

*Dipak Kumar v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Arvind Kumar Verma, J.), [2025 SCC OnLine Chh 13690](#)  
*Girish Kumar Mishra v. Aaditya Kumar Pradhan*, (**Rakesh Mohan Pandey**, J.), [2025 SCC OnLine Chh 13691](#)

### Delhi High Court

*A.O. Smith Corpn. v. Star Smith Export (P) Ltd.*, (**Tejas Karia**, J.), [2025 SCC OnLine Del 10064](#)  
*Ajay Narain v. RBI*, (Devendra Kumar Upadhyaya, C.J. and **Tushar Rao Gedela**, J.), [2025 SCC OnLine Del 10075](#)  
*Ameer Ahmad v. Commr. of Custom*, (**Prathiba M. Singh** and Shail Jain, JJ.), [2025 SCC OnLine Del 10090](#)  
*Anil Varma v. Roopa Khanna*, (**Amit Bansal**, J.), [2025 SCC OnLine Del 10069](#)  
*Archidply Industries Ltd. v. Archit Nuwood Industries (P) Ltd.*, (**Tejas Karia**, J.), [2025 SCC OnLine Del 10067](#)  
*Arjun Engineering Co. v. Commr. of Goods & Service Tax*, (**Prathiba M. Singh** and Saurabh Banerjee, JJ.), [2025 SCC OnLine Del 10094](#)  
*Arjun Sharma v. State (NCT of Delhi)*, (**Amit Mahajan**, J.), [2025 SCC OnLine Del 10051](#)

- Arvind Kumar Singh Chauhan v. Director*, (C. Hari Shankar and Om Prakash Shukla, JJ.), 2025 SCC OnLine Del 10118
- Aryansh Alloys v. Commr. of Delhi Goods & Services Tax*, (Prathiba M. Singh, J.), 2025 SCC OnLine Del 10114
- Ashimara Housing (P) Ltd. v. Amit Khanna*, (Purushaindra Kumar Kaurav, J.), 2025 SCC OnLine Del 10045
- Ashimara Housing (P) Ltd. v. Manish Chawla*, (Purushaindra Kumar Kaurav, J.), 2025 SCC OnLine Del 10048
- Ashimara Housing (P) Ltd. v. Pradeep Kumar Chawla*, (Purushaindra Kumar Kaurav, J.), 2025 SCC OnLine Del 10049
- Ashimara Housing (P) Ltd. v. Radhe Shyam Tyagi*, (Purushaindra Kumar Kaurav, J.), 2025 SCC OnLine Del 10044
- Ashish Kumar Thakur v. Union of India*, (Navin Chawla and Madhu Jain, JJ.), 2025 SCC OnLine Del 10088
- Ashok Kumar Goel v. Bnp Paribas Suisse Sa*, (Anil Kshetarpal and Harish Vaidyanathan Shankar, JJ.), 2025 SCC OnLine Del 10068
- Ashok Kumar Yadav v. Union of India*, (C. Hari Shankar and Om Prakash Shukla, JJ.), 2025 SCC OnLine Del 10092
- Ashwani Sharma v. CBI*, (Ajay Dignipaul, J.), 2025 SCC OnLine Del 10054
- Astral Ltd. v. Ajay Enterprises*, (Tejas Karia, J.), 2025 SCC OnLine Del 10065
- Atul Chandrakant Dandekar v. Union of India*, (C. Hari Shankar and Om Prakash Shukla, JJ.), 2025 SCC OnLine Del 10116
- Atul Sharma v. Union of India*, (Navin Chawla and Madhu Jain, JJ.), 2025 SCC OnLine Del 10109
- Bhupesh Kaushik v. State (NCT of Delhi)*, (Amit Mahajan, J.), 2025 SCC OnLine Del 10058
- Bhutani Automobiles LLP v. Union of India*, (Prathiba M. Singh and Shail Jain, JJ.), 2025 SCC OnLine Del 10115
- Chaman Lal v. Union of India*, (C. Hari Shankar and Om Prakash Shukla, JJ.), 2025 SCC OnLine Del 10099
- CIT v. MDLR Hotels (P) Ltd.*, (Yashwant Varma and Ravinder Dudeja, JJ.), 2024 SCC OnLine Del 9864
- Colgate Palmolive Co. v. NIXI*, (Prathiba M. Singh, J.), 2025 SCC OnLine Del 10063
- Davinder Chicken Centre v. STO*, (Prathiba M. Singh and Shail Jain, JJ.), 2025 SCC OnLine Del 10105
- Delhi Airport Metro Express (P) Limited (India) v. Construcciones Y Auxiliar De Ferrocarriles*, (C. Hari Shankar and Om Prakash Shukla, JJ.), 2025 SCC OnLine Del 10072
- Delhi Petrol Dealers Assn. v. Bharat Petroleum Corpn. Ltd.*, (Amit Sharma, J.), 2025 SCC OnLine Del 10136
- Entertainment City Ltd. v. Aspek Media (P) Ltd.*, (Jasmeet Singh, J.), 2025 SCC OnLine Del 10043
- ESI Corpn. v. Mohit Kumar Sharma*, (Navin Chawla and Madhu Jain, JJ.), 2025 SCC OnLine Del 10089
- Ex Cadet Jai Swarup Wal v. Union of India*, (C. Hari Shankar and Om Prakash Shukla, JJ.), 2025 SCC OnLine Del 10111
- Food Inspector v. Maya Devi*, (Manoj Kumar Ohri, J.), 2025 SCC OnLine Del 10053

- GNCTD v. Human Potential Development & Research Society*, (Anil Kshetarpal and **Harish Vaidyanathan Shankar**, JJ.), [2025 SCC OnLine Del 10071](#)
- Greenlam Industries Ltd. v. Steam Equipment (P) Ltd.*, (**Purushaindra Kumar Kaurav**, J.), [2025 SCC OnLine Del 10050](#)
- Iffco Tokio Gen Ins. Co. Ltd. v. Lachhman Singh*, (**Prateek Jalan**, J.), [2025 SCC OnLine Del 10078](#)
- Inderjit Mehta Constructions (P) Ltd. v. Union of India*, (Subramonium Prasad, J.), [2025 SCC OnLine Del 10080](#)
- J.P. Industries v. Directorate General of Health Services, Central Procurement Agency*, (Devendra Kumar Upadhyaya, C.J. and **Tushar Rao Gedela**, J.), [2025 SCC OnLine Del 10112](#)
- Jangbir Singh v. Commr. of Customs*, (**Prathiba M. Singh** and Shail Jain, JJ.), [2025 SCC OnLine Del 10095](#)
- Kirit Bhadiadra v. Wings Pharmaceuticals (P) Ltd.*, (C. Hari Shankar and **Om Prakash Shukla**, JJ.), [2025 SCC OnLine Del 10082](#)
- Kisan Construction Co. v. Union of India*, (**Purushaindra Kumar Kaurav**, J.), [2025 SCC OnLine Del 10046](#)
- Koninklijke Philips N.V. v. Oplus Mobitech India (P) Ltd.*, (**Jyoti Singh**, J.), [2023 SCC OnLine Del 8839](#)
- Manjit Singh Dhaliwal v. CIT*, (**V. Kameswar Rao** and Vinod Kumar, JJ.), [2025 SCC OnLine Del 10126](#)
- Mary Joseph v. MCD*, (**Mini Pushkarna**, J.), [2025 SCC OnLine Del 10127](#)
- Meena Devi v. Union of India*, (**C. Hari Shankar** and Om Prakash Shukla, JJ.), [2025 SCC OnLine Del 10086](#)
- Mohd. Firoj v. State*, (Manoj Kumar Ohri, J.), [2025 SCC OnLine Del 10056](#)
- Mohd. Jameel Abassi v. Union of India*, (**C. Hari Shankar** and Om Prakash Shukla, JJ.), [2025 SCC OnLine Del 10098](#)
- Monu Sharma v. Union of India*, (**C. Hari Shankar** and Om Prakash Shukla, JJ.), [2025 SCC OnLine Del 10100](#)
- Naimuddin v. Union of India*, (**C. Hari Shankar** and Om Prakash Shukla, JJ.), [2025 SCC OnLine Del 10101](#)
- Nandar NI NI v. Commr. of Customs*, (**Prathiba M. Singh** and Shail Jain, JJ.), [2025 SCC OnLine Del 10097](#)
- Naresh Sharma v. PRV Industries*, (**C. Hari Shankar** and Om Prakash Shukla, JJ.), [2025 SCC OnLine Del 10084](#)
- New India Assurane Co. Ltd. v. Krishna Pal Sharma*, (**Prateek Jalan**, J.), [2025 SCC OnLine Del 10076](#)
- Nirlape Kaur Hora v. State (NCT of Delhi)*, (**Amit Bansal**, J.), [2025 SCC OnLine Del 10085](#)
- Nishant Gautam v. Delhi Subordinate Services Selection Board*, (**Navin Chawla** and Madhu Jain, JJ.), [2025 SCC OnLine Del 10119](#)
- Panchkuian Furniture Market Assn. v. DMRC*, (Anil Kshetarpal and **Harish Vaidyanathan Shankar**, JJ.), [2025 SCC OnLine Del 10073](#)
- Prabhakaran P.K. v. Union of India*, (**Navin Chawla** and Madhu Jain, JJ.), [2025 SCC OnLine Del 10096](#)
- Pramod Kumar v. MCD*, (Mini Pushkarna, J.), [2025 SCC OnLine Del 10087](#)



*Prem Kumar v. Union of India*, (**Navin Chawla** and Madhu Jain, JJ.), [2025 SCC OnLine Del 10130](#)

*Priya Narayanan v. State (NCT of Delhi)*, (**Amit Mahajan**, J.), [2025 SCC OnLine Del 10060](#)

*Ramdiya Verma v. Commr. of Customs*, (**Prathiba M. Singh** and Shail Jain, JJ.), [2025 SCC OnLine Del 10132](#)

*Ramyash Sharma v. State (NCT of Delhi)*, (**Amit Mahajan**, J.), [2025 SCC OnLine Del 10057](#)

*Roopi Singh v. Union of India*, (**C. Hari Shankar** and Om Prakash Shukla, JJ.), [2025 SCC OnLine Del 10133](#)

*S.A. Builders Ltd. v. MCD*, (**Jasmeet Singh**, J.), [2025 SCC OnLine Del 10070](#)

*S.C. Bajaj v. State*, (**Amit Mahajan**, J.), [2025 SCC OnLine Del 10055](#)

*Sai Maa Vishnu Shakti Trust v. Satua Baba Ashram Trust*, (Amit Bansal, J.), [2025 SCC OnLine Del 10047](#)

*Shailender Bansal v. State NCT of Delhi*, (**Sachin Datta**, J.), [2025 SCC OnLine Del 10093](#)

*Sita Devi Hospital v. Gist Management Solutions (P) Ltd.*, (**Nitin Wasudeo Sambre** and Anish Dayal, JJ.), [2025 SCC OnLine Del 10083](#)

*Skycom v. Ashwani Kumar*, (**Mini Pushkarna**, J.), [2025 SCC OnLine Del 10052](#)

*Snv Aviation (P) Ltd. v. Alaska Aviation Academy (P) Ltd.*, (**Manmeet Pritam Singh Arora**, J.), [2025 SCC OnLine Del 10041](#)

*Sourav Daspatnaik v. Stratgrwoth Business Advisors LLP*, (Purushaindra Kumar Kaurav, J.), [2025 SCC OnLine Del 10062](#)

*State NCT Delhi v. Subhash Yadav*, (**Navin Chawla** and Madhu Jain, JJ.), [2025 SCC OnLine Del 10131](#)

*Subhash Chander v. Krishan Kumar Kalra (HUF)*, (**Jasmeet Singh**, J.), [2025 SCC OnLine Del 10079](#)

*Sun Pharmaceutical Industries Ltd. v. Oziel Pharmaceuticals (P) Ltd.*, (**Tejas Karia**, J.), [2025 SCC OnLine Del 10040](#)

*Sun Pharmaceutical Industries Ltd. v. Oziel Pharmaceuticals (P) Ltd.*, (**Tejas Karia**, J.), [2025 SCC OnLine Del 10061](#)

*Sun Pharmaceutical Industries Ltd. v. Reddys Laboratories Ltd.*, (**Manmeet Pritam Singh Arora**, J.), [2025 SCC OnLine Del 10042](#)

*Sunny Sharma v. State (NCT of Delhi)*, (**Amit Mahajan**, J.), [2025 SCC OnLine Del 10059](#)

*Sushila Devi Jain v. Adesh Kumar Gupta*, (Saurabh Banerjee, J.), [2025 SCC OnLine Del 10081](#)

*Swati Varmani v. CIT*, (**V. Kameswar Rao** and Vinod Kumar, JJ.), [2025 SCC OnLine Del 10134](#)

*Swati v. MCD*, (**Mini Pushkarna**, J.), [2025 SCC OnLine Del 10129](#)

*Tej Singh v. Union of India*, (**C. Hari Shankar** and Om Prakash Shukla, JJ.), [2025 SCC OnLine Del 10102](#)

*TV Sundram Iyengar & Sons (P) Ltd. v. Commr. of GST (State)*, (**Prathiba M. Singh** and Shail Jain, JJ.), [2025 SCC OnLine Del 10113](#)

*U.S. Green Building Council v. Deming Certification Services (P) Ltd.*, (**Tejas Karia**, J.), [2025 SCC OnLine Del 10066](#)

*Union of India v. Anand Singh Chauhan*, (**C. Hari Shankar** and Om Prakash Shukla, JJ.), [2025 SCC OnLine Del 10123](#)

*Union of India v. B.K. Dutta*, (**Navin Chawla** and Madhu Jain, JJ.), [2025 SCC OnLine Del 10135](#)

*Union of India v. BN Sharma*, (C. Hari Shankar and Om Prakash Shukla, JJ.), [2025 SCC OnLine Del 10106](#)

*Union of India v. CDR Mahipal Singh*, (C. Hari Shankar and Om Prakash Shukla, JJ.), [2025 SCC OnLine Del 10120](#)

*Union of India v. Gali Sreedhar*, (Navin Chawla and Madhu Jain, JJ.), [2025 SCC OnLine Del 10125](#)

*Union of India v. GP Capt Suresh Khanna*, (Tushar Rao Gedela, J.), [2025 SCC OnLine Del 10074](#)

*Union of India v. Naresh Chand Dabral*, (C. Hari Shankar and Om Prakash Shukla, JJ.), [2025 SCC OnLine Del 10103](#)

*Union of India v. Naresh Chand Sharma*, (Navin Chawla and Madhu Jain, JJ.), [2025 SCC OnLine Del 10122](#)

*Union of India v. Pawan Kumar Singh*, (C. Hari Shankar and Om Prakash Shukla, JJ.), [2025 SCC OnLine Del 10104](#)

*Union of India v. Pravin Kumar Pawar*, (C. Hari Shankar and Om Prakash Shukla, JJ.), [2025 SCC OnLine Del 10121](#)

*Union of India v. PT Philipose*, (C. Hari Shankar and Om Prakash Shukla, JJ.), [2025 SCC OnLine Del 10108](#)

*Union of India v. Raj Kamal Srivastava*, (C. Hari Shankar and Om Prakash Shukla, JJ.), [2025 SCC OnLine Del 10110](#)

*Union of India v. Rajaram*, (C. Hari Shankar and Om Prakash Shukla, JJ.), [2025 SCC OnLine Del 10124](#)

*Union of India v. Rakesh Kumar Gupta*, (C. Hari Shankar and Om Prakash Shukla, JJ.), [2025 SCC OnLine Del 10117](#)

*Union of India v. Ved Prakash*, (Navin Chawla and Madhu Jain, JJ.), [2025 SCC OnLine Del 10107](#)

*Union of India v. Vijay Arvind Kulkarni*, (C. Hari Shankar and Om Prakash Shukla, JJ.), [2025 SCC OnLine Del 10128](#)

*United India Insurance Co. Ltd. v. Mahesh Chand Sharma*, (Prateek Jalan, J.), [2025 SCC OnLine Del 10077](#)

*Vitthal Maruti Pudalakatti v. Union of India*, (C. Hari Shankar and Om Prakash Shukla, JJ.), [2025 SCC OnLine Del 10091](#)

*WG CDR RS Manoj Kumar v. Union of India*, (C. Hari Shankar and Om Prakash Shukla, JJ.), [2025 SCC OnLine Del 10137](#)

## Gujarat High Court

*Social Security Scheme of GICEA v. CIT*, (Sonia Gokani and Mauna M. Bhatt, JJ.), [2022 SCC OnLine Guj 2809](#)

## Himachal Pradesh High Court

*Aditya Mahajan v. State of H.P.*, (Sandeep Sharma, J.), [2025 SCC OnLine HP 8156](#)

*Administrator v. Sanjeev Kapoor*, (Ajay Mohan Goel, J.), [2025 SCC OnLine HP 8163](#)

*Balak Ram v. Secretary National Highway Authority*, (Ranjan Sharma, J.), [2025 SCC OnLine HP 8142](#)

*Deepak v. State of H.P.*, (Virender Singh, J.), [2025 SCC OnLine HP 8148](#)

*Gita Devi v. State of H.P.*, (Ajay Mohan Goel, J.), [2025 SCC OnLine HP 8155](#)  
*Jagdev Raj v. Nurjnamo*, (Ajay Mohan Goel, J.), [2025 SCC OnLine HP 8145](#)  
*Jaspal v. State of H.P.*, (Sandeep Sharma, J.), [2025 SCC OnLine HP 8162](#)  
*Krishma Education Centre v. State of H.P.*, (Ajay Mohan Goel, J.), [2025 SCC OnLine HP 8154](#)  
*Madan Lal v. Kalawati*, (Bipin Chander Negi, J.), [2025 SCC OnLine HP 8143](#)  
*Naveen Chauhan v. Vikas Jishtu*, (Virender Singh, J.), [2025 SCC OnLine HP 8150](#)  
*Paradise v. SBI*, (Bipin Chander Negi, J.), [2025 SCC OnLine HP 8146](#)  
*Pooja Sharma v. State of H.P.*, (Sandeep Sharma, J.), [2025 SCC OnLine HP 8160](#)  
*Praveen Kumar v. State of H.P.*, (Virender Singh, J.), [2025 SCC OnLine HP 8147](#)  
*Pritpal Singh v. Naresh Kumar*, (Virender Singh, J.), [2025 SCC OnLine HP 8151](#)  
*Raman Kumar v. State of H.P.*, (Virender Singh, J.), [2025 SCC OnLine HP 8149](#)  
*Shyam Diwana v. State of H.P.*, (Sandeep Sharma, J.), [2025 SCC OnLine HP 8158](#)  
*Sukh Ram v. State of H.P.*, (Sandeep Sharma, J.), [2025 SCC OnLine HP 8153](#)  
*Surender Kumar v. State of H.P.*, (Ajay Mohan Goel, J.), [2025 SCC OnLine HP 8144](#)  
*Tara Devi v. State of H.P.*, (Sandeep Sharma, J.), [2025 SCC OnLine HP 8161](#)  
*Yashwant Kumar v. State of H.P.*, (Ajay Mohan Goel, J.), [2025 SCC OnLine HP 8157](#)  
*Yashwant Kumar v. State of H.P.*, (Ajay Mohan Goel, J.), [2025 SCC OnLine HP 8159](#)  
*Zenith Events & Services v. State of H.P.*, (G.S. Sandhawalia, C.J. and Jiya Lal Bhardwaj, J.), [2025 SCC OnLine HP 8152](#)

### **Jharkhand High Court**

*Anil Ram v. Union of India*, (Gautam Kumar Choudhary, J.), [2025 SCC OnLine Jhar 4038](#)  
*Ashutosh Stone Works v. State of Jharkhand*, (Sujit Narayan Prasad and Arun Kumar Rai, JJ.), [2025 SCC OnLine Jhar 4042](#)  
*Ashutosh Stone Works v. State of Jharkhand*, (Sujit Narayan Prasad and Arun Kumar Rai, JJ.), [2025 SCC OnLine Jhar 4043](#)  
*Bijay Krishna Sahay v. State of Jharkhand*, (Sujit Narayan Prasad and Arun Kumar Rai, JJ.), [2025 SCC OnLine Jhar 4040](#)  
*Mahesh Sah v. Union of India*, (Gautam Kumar Choudhary, J.), [2025 SCC OnLine Jhar 4037](#)  
*Netaji Subhash University v. National Assessment & Accreditation Council*, (Rajesh Kumar, J.), [2025 SCC OnLine Jhar 4041](#)  
*Pramod Kumar Burnwal v. Rashid Khan*, (Gautam Kumar Choudhary, J.), [2025 SCC OnLine Jhar 4039](#)  
*Tarun Kumar Rana v. State of Jharkhand*, (Anil Kumar Choudhary, J.), [2025 SCC OnLine Jhar 4036](#)

### **Jammu and Kashmir High Court**

*Shabir Ahmad Ghulam v. Union Territory of J&K*, (Vinod Chatterji Koul, J.), [2025 SCC OnLine J&K 1386](#)  
*Shakir Ahmad Itoo v. Union Territory of J&K*, (Vinod Chatterji Koul, J.), [2025 SCC OnLine J&K 1385](#)

*Tasleema Banoo v. Firdous Ahmad Dar*, (Sanjay Dhar, J.), [2025 SCC OnLine J&K 1384](#)

## **Karnataka High Court**

*A.K. Rangappa v. State of Karnataka*, (Vibhu Bakhru, C.J. and **C.M. Poonacha**, J.), [2025 SCC OnLine Kar 24990](#)

*Abdul Rahim v. Competent Authority & Special Officer*, (E.S. Indires, J.), [2025 SCC OnLine Kar 25012](#)

*Amaresh v. Commissioner*, (M.G.S. Kamal, J.), [2025 SCC OnLine Kar 25049](#)

*Anita v. Nanda*, (M.G.S. Kamal, J.), [2025 SCC OnLine Kar 25006](#)

*Anju Saraf v. T. Ravikantha*, (**Anant Ramanath Hegde**, J.), [2025 SCC OnLine Kar 24966](#)

*Anju Saraf v. T. Ravikantha*, (**Anant Ramanath Hegde**, J.), [2025 SCC OnLine Kar 25000](#)

*Arpita Biradar v. Rajendra Reddy*, (P Sree Sudha, J.), [2025 SCC OnLine Kar 24977](#)

*Ayub Ahmed Shariff v. State of Karnataka*, (Suraj Govindaraj, J.), [2025 SCC OnLine Kar 25023](#)

*Basavaraj v. State of Karnataka*, (Sachin Shankar Magadum, J.), [2025 SCC OnLine Kar 24970](#)

*Bhairu v. Manager Legal*, (**Anant Ramanath Hegde**, J.), [2025 SCC OnLine Kar 24998](#)

*Bhaskar Naidu v. Commissioner*, (M.G.S. Kamal, J.), [2025 SCC OnLine Kar 25008](#)

*Branch Manager v. Mehadevi*, (SG Pandit and **Geetha K.B.**, JJ.), [2025 SCC OnLine Kar 24976](#)

*Dastagir v. Rajesh Amminabhavi*, (**H.T. Narendra Prasad** and Tyagaraja N. Inavally, JJ.), [2025 SCC OnLine Kar 24963](#)

*E Ramakrishna Rao v. State of Karnataka*, (Suraj Govindaraj, J.), [2025 SCC OnLine Kar 25015](#)

*Eshwar v. Mastan Ali A. Pattadar*, (P Sree Sudha, J.), [2025 SCC OnLine Kar 24980](#)

*Gayathri KS v. State of Karnataka*, (Ashok S. Kinagi, J.), [2025 SCC OnLine Kar 25034](#)

*Hanumantharaya Hadari v. State of Karnataka*, (Sachin Shankar Magadum, J.), [2025 SCC OnLine Kar 24968](#)

*J. Survarna v. N Ereshkumar*, (M.G.S. Kamal, J.), [2025 SCC OnLine Kar 24987](#)

*K. Mahadevappa v. State of Karnataka*, (**Vibhu Bakhru**, C.J. and C.M. Poonacha, J.), [2025 SCC OnLine Kar 24989](#)

*Kamakshi v. State of Karnataka*, (Suraj Govindaraj, J.), [2025 SCC OnLine Kar 25037](#)

*Kamalabai v. Jagannath*, (**H.T. Narendra Prasad** and Tyagaraja N. Inavally, JJ.), [2025 SCC OnLine Kar 24983](#)

*Kamalakshi v. State of Karnataka*, (Ashok S. Kinagi, J.), [2025 SCC OnLine Kar 25032](#)

*Kannikaparameshwari Coop. Bank Ltd. v. Registrar of Coop. Societies*, (Ashok S. Kinagi, J.), [2025 SCC OnLine Kar 25038](#)

*Karasidda Appasab Barage v. Shivakumar K.B.*, (**SG Pandit** and Geetha K.B., JJ.), [2025 SCC OnLine Kar 24964](#)

*Khazi DR. Waseemuddin v. State*, (M.G.S. Kamal, J.), [2025 SCC OnLine Kar 25046](#)

*KN Veerabhadrachari v. Commissioner*, (S Sunil Dutt Yadav, J.), [2025 SCC OnLine Kar 25028](#)

*Laxmi v. Ratnamma*, (**CM Joshi**, J.), [2025 SCC OnLine Kar 24985](#)

*Laxmi v. State of Karnataka*, (M.G.S. Kamal, J.), [2025 SCC OnLine Kar 25004](#)

*M. Sadamma v. K. Mabu Sab*, (**Anant Ramanath Hegde**, J.), [2025 SCC OnLine Kar 25041](#)

- M.C. Ashok v. Margadarshi Chits (KAR) (P) Ltd.*, (**Vibhu Bakhru**, C.J. and C.M. Poonacha, J.), [2025 SCC OnLine Kar 24991](#)
- Mahalakshmi Talkies v. Amruthagouda*, (**Anant Ramanath Hegde**, J.), [2025 SCC OnLine Kar 25039](#)
- Mallesh v. Zilla Panchayath*, (Ashok S. Kinagi, J.), [2025 SCC OnLine Kar 25018](#)
- Manager v. Basamma*, (P. Sree Sudha, J.), [2025 SCC OnLine Kar 24979](#)
- Manjunatha v. State of Karnataka*, (MG Uma, J.), [2025 SCC OnLine Kar 25016](#)
- Master Yashas P Gowda v. Union of India*, (Suraj Govindaraj, J.), [2025 SCC OnLine Kar 25024](#)
- Mohd. Rafi v. Bandenawaz*, (**Anant Ramanath Hegde**, J.), [2025 SCC OnLine Kar 25113](#)
- Moulana Bee v. Upendra*, (P Sree Sudha, J.), [2025 SCC OnLine Kar 24978](#)
- MS Shyamsundar (Dr) v. Union of India*, (**BM Shyam Prasad** and T.M. Nadaf, JJ.), [2025 SCC OnLine Kar 24988](#)
- Mukesh Babu v. H.R. Narayanaswamy*, (S Vishwajith Shetty, J.), [2025 SCC OnLine Kar 25009](#)
- Naveen v. State of Karnataka*, (Sachin Shankar Magadum, J.), [2025 SCC OnLine Kar 24971](#)
- P. Umapathi Naik v. M. Nagaraj Shetty*, (**Anant Ramanath Hegde**, J.), [2025 SCC OnLine Kar 24995](#)
- Padmanabha Transport v. State of Karnataka*, (Suraj Govindaraj, J.), [2025 SCC OnLine Kar 25030](#)
- Padmanabha Uddihal v. Senior Divisional Manager*, (Ashok S. Kinagi, J.), [2025 SCC OnLine Kar 25010](#)
- Pavithra S v. Senior Officer*, (Ashok S. Kinagi, J.), [2025 SCC OnLine Kar 25026](#)
- Pawan v. Commissioner*, (**Anant Ramanath Hegde**, J.), [2025 SCC OnLine Kar 24984](#)
- Priyanka Kanni v. Union of India*, (Suraj Govindaraj, J.), [2025 SCC OnLine Kar 25031](#)
- Quazi Atif Ahmed Siddiqui v. State*, (M.G.S. Kamal, J.), [2025 SCC OnLine Kar 25048](#)
- Quazi Masood Ahmed v. State*, (M.G.S. Kamal, J.), [2025 SCC OnLine Kar 25047](#)
- Quazi Mohd. Basheeruddin v. State*, (M.G.S. Kamal, J.), [2025 SCC OnLine Kar 25045](#)
- Quazi Syed Imran v. State*, (M.G.S. Kamal, J.), [2025 SCC OnLine Kar 25043](#)
- Quazi Syed Shams Alam Hussaini Peeran v. State*, (M.G.S. Kamal, J.), [2025 SCC OnLine Kar 25044](#)
- R.K. Srinivas Shastry v. Secretary*, (E.S. Indires, J.), [2025 SCC OnLine Kar 25003](#)
- Rasheed Ahmed v. Competent Authority & Special Officer*, (E.S. Indires, J.), [2025 SCC OnLine Kar 25011](#)
- Ravindra v. State of Karnataka*, (Sachin Shankar Magadum, J.), [2025 SCC OnLine Kar 24969](#)
- Sandeep v. State of Karnataka*, (Sachin Shankar Magadum, J.), [2025 SCC OnLine Kar 24972](#)
- Sangeeta v. Sanjeev*, (**CM Joshi**, J.), [2025 SCC OnLine Kar 24965](#)
- Santoshi v. Kalyan Karnataka Road Transport Corpn.*, (M.G.S. Kamal, J.), [2025 SCC OnLine Kar 25005](#)
- Sathwik Manthagond v. State of Karnataka*, (**Anant Ramanath Hegde**, J.), [2025 SCC OnLine Kar 25040](#)
- Satyanarayana v. Commr. & LAO Koppal*, (**Anant Ramanath Hegde**, J.), [2025 SCC OnLine Kar 24999](#)
- Savitri Bhoopal Kamble v. Women & Child Welfare Development Department*, (**SG Pandit** and Geetha K.B., JJ.), [2025 SCC OnLine Kar 24992](#)
- Shabbeer Ahamed v. Competent Authority & Special Officer*, (E.S. Indires, J.), [2025 SCC OnLine Kar 25013](#)



*Shahrulkh Hassan Nadaf v. Commissioner*, (Suraj Govindaraj, J.), [2025 SCC OnLine Kar 25019](#)  
*Shankar v. Range Forest Officer*, (M.G.S. Kamal, J.), [2025 SCC OnLine Kar 25007](#)  
*Shantamma v. Akshata*, (Sachin Shankar Magadum, J.), [2025 SCC OnLine Kar 24986](#)  
*Shanthkumar Talwar v. State*, (Sachin Shankar Magadum, J.), [2025 SCC OnLine Kar 24967](#)  
*Shivakumar v. State of Karnataka*, (Sachin Shankar Magadum, J.), [2025 SCC OnLine Kar 24973](#)  
*State of Karnataka v. H.B. Rathod*, (**H.T. Narendra Prasad** and Tyagaraja N. Inavally, JJ.), [2025 SCC OnLine Kar 25042](#)  
*State of Karnataka v. Mallikarjun R. Alase*, (**SG Pandit** and Geetha K.B., JJ.), [2025 SCC OnLine Kar 24994](#)  
*Sucheta Y. Korannavar v. State of Karnataka*, (**Anant Ramanath Hedge**, J.), [2025 SCC OnLine Kar 24993](#)  
*Sujith Kumar CR v. State of Karnataka*, (Ashok S. Kinagi, J.), [2025 SCC OnLine Kar 25002](#)  
*Sumnavva v. Bhimappa*, (**Anant Ramanath Hegde**, J.), [2025 SCC OnLine Kar 24997](#)  
*Suresh v. State of Karnataka*, (Sachin Shankar Magadum, J.), [2025 SCC OnLine Kar 24974](#)  
*Swetha DSK v. BSNL*, (Ashok S. Kinagi, J.), [2025 SCC OnLine Kar 25033](#)  
*T Vijaya v. State of Karnataka*, (S Sunil Dutt Yadav, J.), [2025 SCC OnLine Kar 25025](#)  
*T.R. Vishwanath v. State of Karnataka*, (S Sunil Dutt Yadav, J.), [2025 SCC OnLine Kar 25001](#)  
*Taramati Kulappa Bangari v. Rehaman Bandagisab Bagawan*, (**H.T. Narendra Prasad** and Tyagaraja N. Inavally, JJ.), [2025 SCC OnLine Kar 24982](#)  
*Thimmegowda v. State of Karnataka*, (Suraj Govindaraj, J.), [2025 SCC OnLine Kar 25017](#)  
*Thimmegowda v. State of Karnataka*, (Suraj Govindaraj, J.), [2025 SCC OnLine Kar 25021](#)  
*Thopudurthi Keerti v. Rajiv Gandhi University of Health Sciences*, (S.R. Krishna Kumar, J.), [2025 SCC OnLine Kar 25036](#)  
*Trishla v. Praveen Kumar*, (**SG Pandit** and Geetha K.B., JJ.), [2025 SCC OnLine Kar 24975](#)  
*Trishul H.P. v. Rajiv Gandhi University of Health Sciences*, (S.R. Krishna Kumar, J.), [2025 SCC OnLine Kar 25035](#)  
*Udaykumar v. Parameshwar*, (**P. Sree Sudha**, J.), [2025 SCC OnLine Kar 24981](#)  
*V. Srinivas v. State of Karnataka*, (Suraj Govindaraj, J.), [2025 SCC OnLine Kar 25020](#)  
*Vijayakiran Associate v. State of Karnataka*, (Suraj Govindaraj, J.), [2025 SCC OnLine Kar 25029](#)  
*Vijayalaxmi Trans v. State of Karnataka*, (Suraj Govindaraj, J.), [2025 SCC OnLine Kar 25014](#)  
*X6 v. Internal Committee MUF Global Services (P) Ltd.*, (Suraj Govindaraj, J.), [2025 SCC OnLine Kar 25022](#)  
*Y.M. Sivakumar v. Sreemadh Ujjaini Sadhdharma Simhasana Samsthana Mutt*, (**Anant Ramanath Hedge**, J.), [2025 SCC OnLine Kar 24996](#)  
*Yallamma v. State of Karnataka*, (S Sunil Dutt Yadav, J.), [2025 SCC OnLine Kar 25027](#)

## Kerala High Court

*Annie Saji v. Shihabudeen*, (Shoba Annamma Eapen, J.), [2025 SCC OnLine Ker 15444](#)  
*Binosh Kumar T.B. v. Haris*, (Shoba Annamma Eapen, J.), [2025 SCC OnLine Ker 15445](#)  
*Chamimoothan Masilamani v. Assessment Unit*, (Ziyad Rahman A.A., J.), [2025 SCC OnLine Ker 15448](#)

*Jewel Joy v. Varghese*, (Shoba Annamma Eapen, J.), [2025 SCC OnLine Ker 15441](#)  
*Joy v. Varghese*, (Shoba Annamma Eapen, J.), [2025 SCC OnLine Ker 15442](#)  
*Lazar Chakkola v. Sudarsanan Pillai G*, (Nitin Jamdar and **Syam Kumar V.M.**, JJ.), [2025 SCC OnLine Ker 15437](#)  
*Leelamma v. Azainar*, (Shoba Annamma Eapen, J.), [2025 SCC OnLine Ker 15439](#)  
*Mylapra Service Coop. Bank Ltd. v. Joint Registrar of Coop. Societies*, (Ziyad Rahman A.A., J.), [2025 SCC OnLine Ker 15447](#)  
*R. Unnikrishna Pillai v. T. Manikandan*, (Shoba Annamma Eapen, J.), [2025 SCC OnLine Ker 15440](#)  
*Saji v. Mohanan*, (Shoba Annamma Eapen, J.), [2025 SCC OnLine Ker 15443](#)  
*Sindhu v. Divisional Manager*, (Shoba Annamma Eapen, J.), [2025 SCC OnLine Ker 15438](#)  
*Sreenarayana Vanitha Samajam v. CIT*, (Ziyad Rahman A.A., J.), [2025 SCC OnLine Ker 15449](#)  
*Sunu P. Thomas v. Aruvappulam Grama Panchayat*, (**Viju Abraham**, J.), [2025 SCC OnLine Ker 15446](#)

### **Madras High Court**

*A. Malaichamy v. Collector*, (K. Surender, J.), [2025 SCC OnLine Mad 15006](#)  
*A. Sasi Kumar v. Gayathri*, (S. Sounthar, J.), [2025 SCC OnLine Mad 14985](#)  
*AB Initio Technology LLC v. Controller of Patents & Designs*, (**Senthilkumar Ramamoorthy**, J.), [2025 SCC OnLine Mad 15082](#)  
*Akshobhya Steels (P) Ltd. v. Director*, (**Manindra Mohan Shrivastava**, C.J. and G. Arul Murugan, J.), [2025 SCC OnLine Mad 15044](#)  
*Asha v. State of T.N.*, (**G.K. Ilanthiraiyan** and N. Mala, JJ.), [2025 SCC OnLine Mad 14989](#)  
*Avexia Global Marketing (P) Ltd. v. Controller General of Patents*, (N. Anand Venkatesh, J.), [2025 SCC OnLine Mad 15047](#)  
*B. Gowthamraj v. State of T.N.*, (A.D. Jagadish Chandira, J.), [2025 SCC OnLine Mad 14976](#)  
*B. Shanmugavel v. Tahsildhar*, (Abdul Quddhose, J.), [2025 SCC OnLine Mad 15040](#)  
*Baby v. State of T.N.*, (**G.K. Ilanthiraiyan** and N. Mala, JJ.), [2025 SCC OnLine Mad 14992](#)  
*Bakkiayaraj v. State*, (A.D. Jagadish Chandira, J.), [2025 SCC OnLine Mad 14978](#)  
*BSM Logistics v. Commr. of Customs*, (Abdul Quddhose, J.), [2025 SCC OnLine Mad 15022](#)  
*CSI St. Paul Church v. Collector*, (**S.M. Subramaniam** and C. Kumarappan, JJ.), [2025 SCC OnLine Mad 15032](#)  
*D. Baktavatchalam v. Collector*, (**S.M. Subramaniam** and C. Kumarappan, JJ.), [2025 SCC OnLine Mad 15023](#)  
*D. Palanivelu v. Additional Secretary, Housing & Urban Development Department*, (N. Sathish Kumar, J.), [2025 SCC OnLine Mad 15029](#)  
*D. Radhavan v. S. Madhumathi*, (M.S. Ramesh, J.), [2025 SCC OnLine Mad 14963](#)  
*Easwarapillai v. R. Alagumeena*, (K. Surender, J.), [2025 SCC OnLine Mad 14957](#)  
*F.G. Pharma (P) Ltd. v. Apex Laboratories (P) Ltd.*, (N. Senthilkumar, J.), [2025 SCC OnLine Mad 14997](#)  
*G. Benno Crispin v. Authorised Officer Bank of India*, (**Manindra Mohan Shrivastava**, C.J. and G. Arul Murugan, J.), [2025 SCC OnLine Mad 15028](#)

- G. Murthi v. Sale Officer of Coop. societies*, (V. Lakshminarayanan, J.), [2025 SCC OnLine Mad 15019](#)
- G.P.V. Rajasekaran v. CCE*, (**Dr Anita Sumanth** and Mummineni Sudheer Kumar, JJ.), [2025 SCC OnLine Mad 14948](#)
- Ganesan v. Special District Revenue Officer Land Acquisition*, (S. Sounthar, J.), [2025 SCC OnLine Mad 14944](#)
- Ganesan v. State of T.N.*, (**G.K. Ilanthiraiyan** and R. Poornima, JJ.), [2025 SCC OnLine Mad 14993](#)
- Harini v. Navaneethan*, (Mohammed Shaffiq, J.), [2025 SCC OnLine Mad 15000](#)
- IFFCO Tokyo General Insurance Co. Ltd. v. Padaya Gounder*, (R. Poornima, J.), [2025 SCC OnLine Mad 14935](#)
- J. Mohamed Haris v. State*, (**G.K. Ilanthiraiyan** and N. Mala, JJ.), [2025 SCC OnLine Mad 15050](#)
- Jasmine Towels (P) Ltd. v. CIT*, (**Dr Anita Sumanth** and Mummineni Sudheer Kumar, JJ.), [2025 SCC OnLine Mad 14999](#)
- K. Balasundar v. State*, (Sunder Mohan, J.), [2025 SCC OnLine Mad 14968](#)
- K. Dhamayanthi v. Collector*, (Abdul Quddhose, J.), [2025 SCC OnLine Mad 15038](#)
- K. Esakki v. State of T.N.*, (S. Srimathy, J.), [2025 SCC OnLine Mad 15017](#)
- K. Indumathy v. S. Venkatesh*, (P. Velmurugan, J.), [2025 SCC OnLine Mad 14962](#)
- K. Mohan v. Habeep Reguman*, (K. Surender, J.), [2025 SCC OnLine Mad 14956](#)
- K. Murugan v. Thasildar*, (K. Surender, J.), [2025 SCC OnLine Mad 15012](#)
- K. Sadanandan v. K. Savithri*, (P.B. Balaji, J.), [2025 SCC OnLine Mad 14931](#)
- K. Sharmila v. Perumal*, (N. Sathish Kumar, J.), [2025 SCC OnLine Mad 14964](#)
- K. Surya Prasanth v. State*, (A.D. Jagadish Chandira, J.), [2025 SCC OnLine Mad 15037](#)
- Kalaiaarasi v. State*, (**P. Velmurugan** and M. Jothiraman, JJ.), [2025 SCC OnLine Mad 14996](#)
- Kalaivani v. Murugesan*, (S. Sounthar, J.), [2025 SCC OnLine Mad 14984](#)
- Kalyani v. State of T.N.*, (A.D. Jagadish Chandira, J.), [2025 SCC OnLine Mad 14977](#)
- Kamalakannan v. Thangamani*, (Sunder Mohan, J.), [2025 SCC OnLine Mad 14981](#)
- Kambala Bapiraju v. Indian Overseas Bank*, (N. Sathish Kumar, J.), [2025 SCC OnLine Mad 15018](#)
- Kannan v. State*, (**G.K. Ilanthiraiyan** and R. Poornima, JJ.), [2025 SCC OnLine Mad 14970](#)
- Karur Taluk Lorry Owners Assn. v. CTO*, (Krishnan Ramasamy, J.), [2025 SCC OnLine Mad 15008](#)
- Kasi v. Rajeet Singh*, (K. Surender, J.), [2025 SCC OnLine Mad 14958](#)
- L. Udayakumar v. Kannan*, (P. Velmurugan, J.), [2025 SCC OnLine Mad 14961](#)
- L. Venkatesan v. Joint Sub Registrar No. 1*, (Senthilkumar Ramamoorthy, J.), [2025 SCC OnLine Mad 15027](#)
- Lakshmi Arumugam v. State of T.N.*, (**G.K. Ilanthiraiyan** and N. Mala, JJ.), [2025 SCC OnLine Mad 14995](#)
- Lalithkumar v. District Revenue Officer*, (K. Surender, J.), [2025 SCC OnLine Mad 15014](#)
- Lavanya v. Sivakumar*, (S. Sounthar, J.), [2025 SCC OnLine Mad 14943](#)
- M. Alphonsal v. Director of School Education*, (**S.M. Subramaniam** and C. Kumarappan, JJ.), [2025 SCC OnLine Mad 14939](#)
- M. Arun Prasad v. L. Mary Jacintha*, (S. Sounthar, J.), [2025 SCC OnLine Mad 14988](#)



- M. Loganathan v. Commissioner*, (**S.M. Subramaniam** and C. Kumarappan, JJ.), [2025 SCC OnLine Mad 15024](#)
- M. Pavitha Shri v. P. Rajasekaran*, (**G.K. Ilanthiraiyan** and N. Mala, JJ.), [2025 SCC OnLine Mad 14954](#)
- M. Raghul v. Bureau of Immigration*, (A.D. Jagadish Chandira, J.), [2025 SCC OnLine Mad 15002](#)
- M. Rajkumar Civil Engineering (P) Ltd. v. Superintending Engineer (H) CMDP Circle*, (N. Sathish Kumar, J.), [2025 SCC OnLine Mad 15053](#)
- M. Saroja v. Inspector General of Registration*, (Senthilkumar Ramamoorthy, J.), [2025 SCC OnLine Mad 15043](#)
- Meena Kirithika v. M. Kadhiresan*, (**C.V. Karthikeyan** and K. Govindarajan Thilakavadi, JJ.), [2025 SCC OnLine Mad 14946](#)
- Murugan v. Regional Passport Officer*, (R. Vijayakumar, J.), [2025 SCC OnLine Mad 15001](#)
- Murugesan v. State of T.N.*, (L. Victoria Gowri, J.), [2025 SCC OnLine Mad 14971](#)
- Muthuvel v. Palanisamy*, (K. Govindarajan Thilakavadi, J.), [2025 SCC OnLine Mad 14938](#)
- N. Jayaraman v. C. Senthil Kumar*, (P. Velmurugan, J.), [2025 SCC OnLine Mad 14960](#)
- N. Kumar v. Collector*, (**G. Jayachandran** and K.K. Ramakrishnan, JJ.), [2025 SCC OnLine Mad 15049](#)
- N. Matchidurai v. Director of Medical & Rural Health Services*, (R. Vijayakumar, J.), [2025 SCC OnLine Mad 15015](#)
- N. Selvaraj v. Revenue Divisional Officer*, (K. Surender, J.), [2025 SCC OnLine Mad 15003](#)
- Nagarajan v. Thavamani*, (**G.K. Ilanthiraiyan** and N. Mala, JJ.), [2025 SCC OnLine Mad 14949](#)
- National Insurance Co. Ltd. v. Backyalakshmi*, (G.K. Ilanthiraiyan and **N. Mala**, JJ.), [2025 SCC OnLine Mad 14955](#)
- National Insurance Co. v. Yaku*, (**G.K. Ilanthiraiyan** and N. Mala, JJ.), [2025 SCC OnLine Mad 14932](#)
- Oriental Insurance Co. Ltd. v. Uma*, (**G.K. Ilanthiraiyan** and N. Mala, JJ.), [2025 SCC OnLine Mad 14933](#)
- Oriental Insurance Co. Ltd. v. Veerammal*, (R. Poornima, J.), [2025 SCC OnLine Mad 14950](#)
- P. Balasubramani v. Collector*, (Abdul Quddhose, J.), [2025 SCC OnLine Mad 15041](#)
- P. Lavanya v. State*, (M. Dhandapani, J.), [2025 SCC OnLine Mad 15035](#)
- P. Narayanan v. T. Srinivasan*, (R. Sakthivel, J.), [2025 SCC OnLine Mad 14945](#)
- P.G. Purushan v. Registrar of Trademarks*, (N. Anand Venkatesh, J.), [2025 SCC OnLine Mad 14952](#)
- P.K. Ram Mohan v. M. Gopalakrishnan*, (N. Senthilkumar, J.), [2025 SCC OnLine Mad 14930](#)
- Palanichamy v. Union of India*, (**Dr. G. Jayachandran** and K.K. Ramakrishnan, JJ.), [2025 SCC OnLine Mad 15004](#)
- Palanivel Dhaksnamoorthy v. Raj Television Network Ltd.*, (N. Senthilkumar, J.), [2025 SCC OnLine Mad 14929](#)
- Parameshwaran v. Amaravathi*, (Mohammed Shaffiq, J.), [2025 SCC OnLine Mad 14980](#)
- Parvathi v. State of T.N.*, (**G.K. Ilanthiraiyan** and R. Poornima, JJ.), [2025 SCC OnLine Mad 14994](#)
- Perumal v. Tashildar*, (Abdul Quddhose, J.), [2025 SCC OnLine Mad 15036](#)
- Pradeep v. State of T.N.*, (A.D. Jagadish Chandira, J.), [2025 SCC OnLine Mad 14979](#)
- R. Kannammal v. Collector*, (Krishnan Ramasamy, J.), [2025 SCC OnLine Mad 15009](#)

- R. Karthikeyan v. State*, (T. Vinod Kumar, J.), [2025 SCC OnLine Mad 15020](#)
- R. Malairaj v. Revenue Divisional Officer*, (K. Surender, J.), [2025 SCC OnLine Mad 15007](#)
- R. Raja v. Commissioner*, (**Manindra Mohan Shrivastava**, C.J. and G. Arul Murugan, J.), [2025 SCC OnLine Mad 15045](#)
- R. Ramesh v. State*, (M. Dhandapani, J.), [2025 SCC OnLine Mad 15031](#)
- R.K. Kanagaraj v. TNEB*, (B. Pugalendhi, J.), [2025 SCC OnLine Mad 15048](#)
- Rabinson v. Tahsildar*, (K. Surender, J.), [2025 SCC OnLine Mad 15011](#)
- Rajamurugan v. State*, (**G.K. Ilanthiraiyan** and R. Poornima, JJ.), [2025 SCC OnLine Mad 14991](#)
- Rajan v. State*, (Sunder Mohan, J.), [2025 SCC OnLine Mad 14969](#)
- Rajith v. Tahsildhar*, (K. Surender, J.), [2025 SCC OnLine Mad 15005](#)
- Ramakrishnan v. Kandhasamy*, (S. Sounthar, J.), [2025 SCC OnLine Mad 14983](#)
- Rangasamy v. Collector*, (Abdul Quddhose, J.), [2025 SCC OnLine Mad 15030](#)
- Rani v. Tashildar*, (Abdul Quddhose, J.), [2025 SCC OnLine Mad 15021](#)
- Ranjith Singh Maduranayagam v. Authum Investment & Infrastructure Ltd.*, (**Manindra Mohan Shrivastava**, C.J. and G. Arul Murugan, J.), [2025 SCC OnLine Mad 15046](#)
- Rasukutti v. State*, (A.D. Jagadish Chandira, J.), [2025 SCC OnLine Mad 14975](#)
- Rishaba Poly Product v. T.N. Power Distribution Corpn. Ltd.*, (N. Sathish Kumar, J.), [2025 SCC OnLine Mad 15052](#)
- S. Boopathi v. State*, (M. Dhandapani, J.), [2025 SCC OnLine Mad 15034](#)
- S. Ganapathi v. xsState of T.N.*, (L. Victoria Gowri, J.), [2025 SCC OnLine Mad 14967](#)
- S. Jeganathan v. State of T.N.*, (**G.K. Ilanthiraiyan** and R. Poornima, JJ.), [2025 SCC OnLine Mad 14990](#)
- S. Kumar v. Director*, (**Manindra Mohan Shrivastava**, C.J. and G. Arul Murugan, J.), [2025 SCC OnLine Mad 14972](#)
- S. Madhan v. Anuvارشini*, (**C.V. Karthikeyan** and K. Govindarajan Thilakavadi, JJ.), [2025 SCC OnLine Mad 14947](#)
- S. Malaichamy v. Collector*, (Krishnan Ramasamy, J.), [2025 SCC OnLine Mad 15013](#)
- S. Peter Raj v. State*, (R. Vijayakumar, J.), [2025 SCC OnLine Mad 15016](#)
- S. Rajendiran v. T.N. STC*, (M. Dhandapani, J.), [2025 SCC OnLine Mad 15026](#)
- S. Subramanian v. Dinesh Ponraj Oliver*, (B. Pugalendhi, J.), [2025 SCC OnLine Mad 14959](#)
- Sakthishree v. Satheeshkumar*, (N. Senthilkumar, J.), [2025 SCC OnLine Mad 14982](#)
- SAPCO Laboratories (P) Ltd. v. Registrar of Trademarks*, (N. Anand Venkatesh, J.), [2025 SCC OnLine Mad 14953](#)
- Shantilal Kothari v. Sathrasala Sarathbabu*, (**S.M. Subramaniam** and C. Kumarappan, JJ.), [2025 SCC OnLine Mad 14940](#)
- Sidari Vasanthkumar v. State*, (K. Rajasekar, J.), [2025 SCC OnLine Mad 14966](#)
- Sivaji v. Srinivasan*, (S. Sounthar, J.), [2025 SCC OnLine Mad 14987](#)
- Sivarajan v. State*, (Krishnan Ramasamy, J.), [2025 SCC OnLine Mad 15010](#)
- Sri Balaji Land Promoters (P) Ltd. v. G. Veerabathiran*, (S. Sounthar, J.), [2025 SCC OnLine Mad 14986](#)
- Stove Kraft Ltd. v. Registry of Trade Marks*, (N. Anand Venkatesh, J.), [2025 SCC OnLine Mad 14936](#)

*Sunil Kumar v. Janardhanan*, (N. Sathish Kumar, J.), [2025 SCC OnLine Mad 14965](#)  
*T. Lavanya v. Srinivasa R. Reddy*, (R. Poornima, J.), [2025 SCC OnLine Mad 14941](#)  
*T.N. STC v. K. Santhi*, (**G.K. Ilanthiraiyan** and N. Mala, JJ.), [2025 SCC OnLine Mad 14934](#)  
*Thanigaivel v. State*, (A.D. Jagadish Chandira, J.), [2025 SCC OnLine Mad 14973](#)  
*Thirumal v. Collector*, (N. Sathish Kumar, J.), [2025 SCC OnLine Mad 15051](#)  
*Tvl. Kanakadhara Investment & Finance v. Commissioner*, (C. Saravanan, J.), [2025 SCC OnLine Mad 15033](#)  
*UBER9 Business Process Services, (P) Ltd. v. CIT*, (C. Saravanan, J.), [2025 SCC OnLine Mad 15025](#)  
*Union of India v. M.K. Khader Ali*, (**S.M. Subramaniam** and C. Kumarappan, JJ.), [2025 SCC OnLine Mad 14998](#)  
*United India Insurance Co. Ltd. v. Velu*, (K. Govindarajan Thilakavadi, J.), [2025 SCC OnLine Mad 14937](#)  
*V. Alamelu v. Jayachitra*, (S. Sounthar, J.), [2025 SCC OnLine Mad 14942](#)  
*V. Bhavani v. State of T.N.*, (A.D. Jagadish Chandira, J.), [2025 SCC OnLine Mad 14974](#)  
*V. Karthick v. M. Subashri*, (**G.K. Ilanthiraiyan** and N. Mala, JJ.), [2025 SCC OnLine Mad 14951](#)  
*Velliyan v. State*, (Abdul Quddhose, J.), [2025 SCC OnLine Mad 15042](#)  
*Vkv Residents Welfare Assn. v. Collector*, (Abdul Quddhose, J.), [2025 SCC OnLine Mad 15039](#)

### **Madhya Pradesh High Court**

*Akshya Credit Coop. Society Ltd. v. State of M.P.*, (Pranay Verma, J.), [2025 SCC OnLine MP 9926](#)  
*Amit Kumar Singh v. State of M.P.*, (Maninder S. Bhatti, J.), [2025 SCC OnLine MP 9918](#)  
*Arvind Kumar Gupta v. State of M.P.*, (Maninder S. Bhatti, J.), [2025 SCC OnLine MP 9906](#)  
*Beerendra Kumar Patel v. State of M.P.*, (Maninder S. Bhatti, J.), [2025 SCC OnLine MP 9919](#)  
*Braj Mohan Singh Parihar v. State of M.P.*, (Jai Kumar Pillai, J.), [2025 SCC OnLine MP 9917](#)  
*Devendra Singh Rajput v. State of M.P.*, (Maninder S. Bhatti, J.), [2025 SCC OnLine MP 9902](#)  
*Idrawani Thakre (Dr) v. Commissioner*, (Pranay Verma, J.), [2025 SCC OnLine MP 9929](#)  
*Krishna Bai v. State of M.P.*, (Maninder S. Bhatti, J.), [2025 SCC OnLine MP 9924](#)  
*Mahendra Sharma v. State of M.P.*, (Maninder S. Bhatti, J.), [2025 SCC OnLine MP 9923](#)  
*Mahendra Singh Thakur v. State of M.P.*, (Maninder S. Bhatti, J.), [2025 SCC OnLine MP 9903](#)  
*Mangilal Malviya v. State of M.P.*, (Pranay Verma, J.), [2025 SCC OnLine MP 9925](#)  
*Manoj Patel v. State of M.P.*, (Maninder S. Bhatti, J.), [2025 SCC OnLine MP 9911](#)  
*Mohan Lal Raikwar v. State of M.P.*, (Maninder S. Bhatti, J.), [2025 SCC OnLine MP 9904](#)  
*Mukesh Singh Thakur v. State of M.P.*, (Maninder S. Bhatti, J.), [2025 SCC OnLine MP 9915](#)  
*Narbad Baiga v. State of M.P.*, (Maninder S. Bhatti, J.), [2025 SCC OnLine MP 9905](#)  
*Nilofar Khan v. State of M.P.*, (Pranay Verma, J.), [2025 SCC OnLine MP 9921](#)  
*Pushpraj Singh v. State of M.P.*, (Jai Kumar Pillai, J.), [2025 SCC OnLine MP 9920](#)  
*Rajiv Yadav v. State of M.P.*, (Maninder S. Bhatti, J.), [2025 SCC OnLine MP 9908](#)  
*Ram Gopal Lanjhesh v. State of M.P.*, (Maninder S. Bhatti, J.), [2025 SCC OnLine MP 9914](#)  
*Ravi Kumar Patel v. State of M.P.*, (Maninder S. Bhatti, J.), [2025 SCC OnLine MP 9910](#)  
*Sameer Khan v. Ameen Raja*, (Avanindra Kumar Singh, J.), [2025 SCC OnLine MP 9901](#)

*Sameer Khan v. Danish Sheikh*, (Avanindra Kumar Singh, J.), [2025 SCC OnLine MP 9900](#)  
*Sanjay Yadav v. State of M.P.*, (Maninder S. Bhatti, J.), [2025 SCC OnLine MP 9909](#)  
*Santosh Tanwar v. Commissioner Revenue & Appellate Authority*, (Jai Kumar Pillai, J.), [2025 SCC OnLine MP 9916](#)  
*Savita Jhariya v. State of M.P.*, (Maninder S. Bhatti, J.), [2025 SCC OnLine MP 9913](#)  
*Shabbo Bai v. State of M.P.*, (Amit Seth, J.), [2025 SCC OnLine MP 9922](#)  
*Shailendra Atre v. State of M.P.*, (Jai Kumar Pillai, J.), [2025 SCC OnLine MP 9928](#)  
*Shyama Charan Tripathi v. State of M.P.*, (Maninder S. Bhatti, J.), [2025 SCC OnLine MP 9907](#)  
*Surajwati Uikey v. State of M.P.*, (Maninder S. Bhatti, J.), [2025 SCC OnLine MP 9927](#)  
*United Indian Ins. Co. Ltd. v. Mukesh Patel*, (Vivek Jain, J.), [2025 SCC OnLine MP 9899](#)  
*Vickramh Kkalmady v. State of M.P.*, (**Anand Pathak** and Anil Verma, JJ.), [2025 SCC OnLine MP 9895](#)  
*Vijay Singh v. State of M.P.*, (Maninder S. Bhatti, J.), [2025 SCC OnLine MP 9912](#)

### **Patna High Court**

*Kari Yadav v. State of Bihar*, (Arun Kumar Jha, J.), [2025 SCC OnLine Pat 3763](#)  
*Nanhak Rai v. State of Bihar*, (Alok Kumar Pandey, J.), [2025 SCC OnLine Pat 3764](#)  
*Narayan Prasad Singh v. State of Bihar*, (Anshuman, J.), [2025 SCC OnLine Pat 3762](#)  
*Raj Kamal Kumar v. State of Bihar*, (Anshuman, J.), [2025 SCC OnLine Pat 3760](#)  
*Ram Narayan Singh v. State of Bihar*, (Alok Kumar Pandey, J.), [2025 SCC OnLine Pat 3765](#)  
*Sunita Devi v. State of Bihar*, (Anshuman, J.), [2025 SCC OnLine Pat 3761](#)

### **Punjab and Haryana High Court**

*Rajeev Kumar Rana v. SFIO*, (**Manisha Batra**, J.), [2025 SCC OnLine P&H 18909](#)

### **Rajasthan High Court**

*'N' v. State of Rajasthan*, (Mukesh Rajpurohit, J.), [2025 SCC OnLine Raj 6760](#)  
*Abhay Singh v. State of Rajasthan*, (Mukesh Rajpurohit, J.), [2025 SCC OnLine Raj 6746](#)  
*Anil v. State of Rajasthan*, (Mukesh Rajpurohit, J.), [2025 SCC OnLine Raj 6751](#)  
*Anushka Choudhary v. State of Rajasthan*, (Kuldeep Mathur, J.), [2025 SCC OnLine Raj 6766](#)  
*Babulal v. State of Rajasthan*, (Mukesh Rajpurohit, J.), [2025 SCC OnLine Raj 6755](#)  
*Babulal v. State of Rajasthan*, (Mukesh Rajpurohit, J.), [2025 SCC OnLine Raj 6758](#)  
*Babulal v. State of Rajasthan*, (Mukesh Rajpurohit, J.), [2025 SCC OnLine Raj 6762](#)  
*Barkat Khan v. State of Rajasthan*, (Kuldeep Mathur, J.), [2025 SCC OnLine Raj 6769](#)  
*Bhavnaben Natvar Singh Parmar v. State of Rajasthan*, (Kuldeep Mathur, J.), [2025 SCC OnLine Raj 6772](#)  
*Bhawani Giri v. State of Rajasthan*, (Mukesh Rajpurohit, J.), [2025 SCC OnLine Raj 6756](#)  
*Bhima Bhai v. State of Rajasthan*, (Mukesh Rajpurohit, J.), [2025 SCC OnLine Raj 6752](#)  
*Bipin Kumar v. State of Rajasthan*, (Mukesh Rajpurohit, J.), [2025 SCC OnLine Raj 6754](#)  
*Chirag v. State of Rajasthan*, (Mukesh Rajpurohit, J.), [2025 SCC OnLine Raj 6761](#)

*Girija Patel v. State of Rajasthan*, (Kuldeep Mathur, J.), [2025 SCC OnLine Raj 6771](#)  
*Gorakh Ram v. State of Rajasthan*, (Mukesh Rajpurohit, J.), [2025 SCC OnLine Raj 6747](#)  
*Guddi v. State of Rajasthan*, (Kuldeep Mathur, J.), [2025 SCC OnLine Raj 6763](#)  
*Harish Forex Services (P) Ltd. v. Enforcement, Adjudicating Authority, Directorate of Enforcement*,  
(Arun Bhansali and Ashutosh Kumar, JJ.), [2024 SCC OnLine Raj 3861](#)  
*Jyoti Malav v. State of Rajasthan*, (Kuldeep Mathur, J.), [2025 SCC OnLine Raj 6770](#)  
*Kailash v. State of Rajasthan*, (Kuldeep Mathur, J.), [2025 SCC OnLine Raj 6743](#)  
*Kamlesh v. State of Rajasthan*, (Kuldeep Mathur, J.), [2025 SCC OnLine Raj 6741](#)  
*Khushbu v. State of Rajasthan*, (Sameer Jain, J.), [2025 SCC OnLine Raj 6745](#)  
*Lal Mohammad v. State of Rajasthan*, (Mukesh Rajpurohit, J.), [2025 SCC OnLine Raj 6757](#)  
*Laxmi Kunwar v. State of Rajasthan*, (Kuldeep Mathur, J.), [2025 SCC OnLine Raj 6764](#)  
*Meghsingh v. State of Rajasthan*, (Mukesh Rajpurohit, J.), [2025 SCC OnLine Raj 6748](#)  
*Mohd. Sharif v. State of Rajasthan*, (Mukesh Rajpurohit, J.), [2025 SCC OnLine Raj 6753](#)  
*Sameera v. State of Rajasthan*, (Kuldeep Mathur, J.), [2025 SCC OnLine Raj 6767](#)  
*Satyaveer Singh v. CIT*, (Manindra Mohan Shrivastava, A.C.J. and Anil Kumar Upman, J.), [2023 SCC OnLine Raj 5608](#)  
*Sharwan Ram v. State of Rajasthan*, (Kuldeep Mathur, J.), [2025 SCC OnLine Raj 6768](#)  
*Sher Khan v. State of Rajasthan*, (Kuldeep Mathur, J.), [2025 SCC OnLine Raj 6742](#)  
*Sher Singh v. State of Rajasthan*, (Mukesh Rajpurohit, J.), [2025 SCC OnLine Raj 6759](#)  
*Shrawan v. State of Rajasthan*, (Kuldeep Mathur, J.), [2025 SCC OnLine Raj 6744](#)  
*Sohanlal v. State of Rajasthan*, (Mukesh Rajpurohit, J.), [2025 SCC OnLine Raj 6750](#)  
*Sudhir v. State of Rajasthan*, (Mukesh Rajpurohit, J.), [2025 SCC OnLine Raj 6749](#)  
*Vimla v. State of Rajasthan*, (Kuldeep Mathur, J.), [2025 SCC OnLine Raj 6765](#)

### **Telangana High Court**

*Muthyala Bhooma Reddy v. State of Telangana*, (B. Vijaysen Reddy, J.), [2025 SCC OnLine TS 2239](#)  
*Rafathunnisa v. State of Telangana*, (B. Vijaysen Reddy, J.), [2025 SCC OnLine TS 2238](#)  
*Raja Rajeshwari Binny Rice Mill v. State of Telangana*, (T. Madhavi Devi, J.), [2025 SCC OnLine TS 2237](#)  
*Sri. Laxmi Balaji Industries v. State of Telangana*, (T. Madhavi Devi, J.), [2025 SCC OnLine TS 2240](#)  
*Tecumseh Products India (P) Ltd. v. CIT*, (**P. Sam Koshy** and Narsing Rao Nandikonda, JJ.), [2025 SCC OnLine TS 2241](#)

### **Income Tax Appellate Tribunal**

*Abdul Wahid v. CIT*, (**Satbeer Singh Godara**, Member (Judicial) and S. Rifaur Rahman, (Accountant Member)), [2025 SCC OnLine ITAT 18413](#)  
*Abhishek Agrawal v. CIT*, (Sunil Kumar Singh, Member (Judicial) and **Brajesh Kumar Singh**, (Accountant Member)), [2025 SCC OnLine ITAT 18394](#)  
*Abhishek Arts (P) Ltd. v. CIT*, (**George Mathan**, Member (Judicial)), [2025 SCC OnLine ITAT 18410](#)  
*AH Forex (P) Ltd. v. CIT*, (**George Mathan**, Member (Judicial)), [2025 SCC OnLine ITAT 18403](#)



- Akhilesh Parasnath Tripathi v. CIT*, (Sanjay Garg, Member (Judicial) and **Narendra Prasad Sinha**, (Accountant Member)), [2025 SCC OnLine ITAT 18374](#)
- Amit Kumar Jain v. CIT*, (**Sanjay Garg**, Member (Judicial) and Bijayananda Pruseth, (Accountant Member)), [2025 SCC OnLine ITAT 18363](#)
- Apinder Singh Bharti v. CIT*, (**Satbeer Singh Godara**, Member (Judicial)), [2025 SCC OnLine ITAT 18409](#)
- Appasab Ramappa Lingareddi v. CIT*, (**Pavan Kumar Gadale**, Member (Judicial)), [2025 SCC OnLine ITAT 18369](#)
- Arun Malik v. CIT*, (**Satbeer Singh Godara**, Member (Judicial)), [2025 SCC OnLine ITAT 18396](#)
- Ashajoyti SC/ST Mahila Abhivruddhi Kendra v. CIT*, (Pavan Kumar Gadale, Member (Judicial) and **G.D. Padmahshali**, (Accountant Member)), [2025 SCC OnLine ITAT 18431](#)
- Ashok Diwan & Sons v. CIT*, (**George Mathan**, Member (Judicial)), [2025 SCC OnLine ITAT 18425](#)
- Avva Sitarama Rao v. CIT*, (Vijay Pal Rao, (Vice President) and **Manjunatha G.**, (Accountant Member)), [2025 SCC OnLine ITAT 18383](#)
- Bharat Beedi Works (P) Ltd. v. CIT*, (Laxmi Prasad Sahu, (Accountant Member) and **Soundararajan K.**, Member (Judicial)), [2025 SCC OnLine ITAT 18445](#)
- Bhikhabhai Valabhai Sonani, HUF v. CIT*, (Sanjay Garg, Member (Judicial) and **Narendra Prasad Sinha**, (Accountant Member)), [2025 SCC OnLine ITAT 18370](#)
- Brahmaling Multi Purpose Coop. Society Ltd. v. CIT*, (**Pavan Kumar Gadale**, Member (Judicial)), [2025 SCC OnLine ITAT 18367](#)
- Chandra Bhan Singh v. CIT*, (**Sunil Kumar Singh**, Member (Judicial) and Brajesh Kumar Singh, (Accountant Member)), [2025 SCC OnLine ITAT 18392](#)
- Chandra Goswami v. CIT*, (**Vikas Awasthy**, Member (Judicial)), [2025 SCC OnLine ITAT 18362](#)
- Chinki Trexim (P) Ltd. v. CIT*, (**George Mathan**, Member (Judicial)), [2025 SCC OnLine ITAT 18428](#)
- Chukhu Tajo v. CIT*, (**Rajesh Kumar**, (Accountant Member) and Manomohan Das, Member (Judicial)), [2025 SCC OnLine ITAT 18433](#)
- CIT v. Baghban Packaging LLP Urmin House*, (**Sanjay Garg**, Member (Judicial) and Makarand V. Mahadeokar, (Accountant Member)), [2025 SCC OnLine ITAT 18422](#)
- CIT v. Gurmail Singh*, (**Rajpal Yadav**, (Vice President) and Krinwant Sahay, (Accountant Member)), [2025 SCC OnLine ITAT 18436](#)
- CIT v. Ilesh B. Ponkia Huf*, (**Sanjay Garg**, Member (Judicial) and Bijayananda Pruseth, (Accountant Member)), [2025 SCC OnLine ITAT 18375](#)
- CIT v. Joshita Infra Developers LLP*, (Vijay Pal Rao, (Vice President) and **Manjunatha G.**, (Accountant Member)), [2025 SCC OnLine ITAT 18382](#)
- CIT v. Meera Agrawal*, (**Sunil Kumar Singh**, Member (Judicial) and Brajesh Kumar Singh, (Accountant Member)), [2025 SCC OnLine ITAT 18400](#)
- CIT v. National Institute of Rural Development & Panchayati Raj*, (Vijay Pal Rao, (Vice President) and **Manjunatha G.**, (Accountant Member)), [2025 SCC OnLine ITAT 18386](#)
- CIT v. RB & Co.*, (Sanjay Garg, Member (Judicial) and **Narendra Prasad Sinha**, (Accountant Member)), [2025 SCC OnLine ITAT 18416](#)
- CIT v. Sonu Marketing (P) Ltd.*, (**George Mathan**, Member (Judicial)), [2025 SCC OnLine ITAT 18423](#)

- CIT v. Wonder Cement Ltd.*, (**Gagan Goyal**, (Accountant Member) and Narinder Kumar, Member (Judicial)), [2025 SCC OnLine ITAT 18446](#)
- CNH Industrial (India) (P) Ltd. v. CIT*, (**M. Balaganesh**, (Accountant Member) and Yogesh Kumar U.S., Member (Judicial)), [2025 SCC OnLine ITAT 18414](#)
- Damodar Mangalji & Co. Ltd. v. CIT*, (Pavan Kumar Gadale, Member (Judicial) and **G.D. Padmahshali**, (Accountant Member)), [2025 SCC OnLine ITAT 18429](#)
- Daya Luxmi Charitable Trust v. CIT*, (**Rajpal Yadav**, (Vice President) and Krinwant Sahay, (Accountant Member)), [2025 SCC OnLine ITAT 18432](#)
- Dear hood Foundation v. CIT*, (**Pavan Kumar Gadale**, Member (Judicial)), [2025 SCC OnLine ITAT 18364](#)
- Devesh Singh v. CIT*, (**Satbeer Singh Godara**, Member (Judicial) and S. Rifaur Rahman, (Accountant Member)), [2025 SCC OnLine ITAT 18399](#)
- Dextsoft Solution (P) Ltd. v. CIT*, (**Satbeer Singh Godara**, Member (Judicial) and S. Rifaur Rahman, (Accountant Member)), [2025 SCC OnLine ITAT 18427](#)
- Digamber Shankar Naik v. CIT*, (**Pavan Kumar Gadale**, Member (Judicial)), [2025 SCC OnLine ITAT 18366](#)
- Divjyot Chemicals (P) Ltd. v. CIT*, (**Vijay Pal Rao**, (Vice President) and Manjunatha G., (Accountant Member)), [2025 SCC OnLine ITAT 18426](#)
- Gaffar Ali Molla v. CIT*, (**George Mathan**, Member (Judicial)), [2025 SCC OnLine ITAT 18398](#)
- GCC Infra v. CIT*, (**Satbeer Singh Godara**, Member (Judicial) and S. Rifaur Rahman, (Accountant Member)), [2025 SCC OnLine ITAT 18402](#)
- Gopal Chand v. CIT*, (**Laliet Kumar**, Member (Judicial) and Krinwant Sahay, (Accountant Member)), [2025 SCC OnLine ITAT 18420](#)
- Gurappa Jayaram Reddy (AOP) v. CIT*, (Waseem Ahmed, (Accountant Member) and Keshav Dubey, Member (Judicial)), [2025 SCC OnLine ITAT 18435](#)
- Healing Tough Hospital v. CIT*, (Rajesh Kumar, (Accountant Member) and **Pradip Kumar Choubey**, Member (Judicial)), [2025 SCC OnLine ITAT 18401](#)
- Hetalbhai Ramanbhai Patel v. CIT*, (Sanjay Garg, Member (Judicial) and **Narendra Prasad Sinha**, (Accountant Member)), [2025 SCC OnLine ITAT 18371](#)
- Hiralal Dayaram Thakkar v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **Suchitra Kamble**, Member (Judicial)), [2025 SCC OnLine ITAT 18444](#)
- Hisar Metal Industries Ltd. v. CIT*, (**Yogesh Kumar U.S.**, Member (Judicial) and manish agarwal, (Accountant Member)), [2025 SCC OnLine ITAT 18440](#)
- India Fruit Co. v. CIT*, (**Madhumita Roy**, Member (Judicial) and Avdhesh Kumar Mishra, (Accountant Member)), [2025 SCC OnLine ITAT 18405](#)
- Jai Hind Souharda Sahakari Sangh Niyamit v. CIT*, (Pavan Kumar Gadale, Member (Judicial) and **G.D. Padmahshali**, (Accountant Member)), [2025 SCC OnLine ITAT 18387](#)
- Jalandhar District Cricket Assn. v. CIT*, (**Manoj Kumar Aggarwal**, (Accountant Member) and Udayan Das Gupta, Member (Judicial)), [2025 SCC OnLine ITAT 18411](#)
- Jay Shree Tea & Industries Ltd. v. CIT*, (**George Mathan**, Member (Judicial) and Sanjay Awasthi, (Accountant Member)), [2025 SCC OnLine ITAT 18421](#)
- Kalpesh Balvantbhai Ahir v. CIT*, (Sanjay Garg, Member (Judicial) and **Narendra Prasad Sinha**, (Accountant Member)), [2025 SCC OnLine ITAT 18373](#)

- Kanchan Devi Agarwal v. CIT*, (**Sanjay Garg**, Member (Judicial) and Bijayananda Pruseth, (Accountant Member)), [2025 SCC OnLine ITAT 18439](#)
- Karamvir v. CIT*, (**Satbeer Singh Godara**, Member (Judicial) and S. Rifaur Rahman, (Accountant Member)), [2025 SCC OnLine ITAT 18408](#)
- Karthikeya Hotels v. CIT*, (Vijay Pal Rao, (Vice President) and **Manjunatha G.**, (Accountant Member)), [2025 SCC OnLine ITAT 18381](#)
- Lalbagh Christian Educational Society v. CIT*, (**Kul Bharat**, (Vice President) and Nikhil Choudhary, (Accountant Member)), [2025 SCC OnLine ITAT 18389](#)
- Lowa Union Coop. Agriculture Credit Society Ltd. v. CIT*, (**George Mathan**, Member (Judicial)), [2025 SCC OnLine ITAT 18424](#)
- Mumtazbibi Shaikh v. CIT*, (Sanjay Garg, Member (Judicial) and **Narendra Prasad Sinha**, (Accountant Member)), [2025 SCC OnLine ITAT 18418](#)
- Neelamber Associates v. CIT*, (**Madhumita Roy**, Member (Judicial) and Naveen Chandra, (Accountant Member)), [2025 SCC OnLine ITAT 18443](#)
- Neetu Gupta v. Assessment Unit*, (Sunil Kumar Singh, Member (Judicial) and **Brajesh Kumar Singh**, (Accountant Member)), [2025 SCC OnLine ITAT 18395](#)
- Nitesh Devendra Mehta v. CIT*, (Vijay Pal Rao, (Vice President) and **Manjunatha G.**, (Accountant Member)), [2025 SCC OnLine ITAT 18380](#)
- NN Detonators (P) Ltd. v. CIT*, (Vijay Pal Rao, (Vice President) and **Manjunatha G.**, (Accountant Member)), [2025 SCC OnLine ITAT 18377](#)
- Oil Industry Development Board v. CIT*, (**Anubhav Sharma**, Member (Judicial) and Brajesh Kumar Singh, (Accountant Member)), [2025 SCC OnLine ITAT 18407](#)
- Pakeezah Fish Co. v. CIT*, (**George Mathan**, Member (Judicial)), [2025 SCC OnLine ITAT 18397](#)
- Patel SEW Joint Venture v. CIT*, (Vijay Pal Rao, (Vice President) and **Manjunatha G.**, (Accountant Member)), [2025 SCC OnLine ITAT 18384](#)
- Prafulbhai Nathabhai Kanani v. CIT*, (Sanjay Garg, Member (Judicial) and **Narendra Prasad Sinha**, (Accountant Member)), [2025 SCC OnLine ITAT 18372](#)
- Rainbow Vanijya (P) Ltd. v. CIT*, (**Rajesh Kumar**, (Accountant Member) and Pradip Kumar Choubey, Member (Judicial)), [2025 SCC OnLine ITAT 18447](#)
- Raj Kumar Singh v. CIT*, (Sonjoy Sarma, Member (Judicial) and **Rakesh Mishra**, (Accountant Member)), [2025 SCC OnLine ITAT 18388](#)
- Rajendra Sahu v. CIT*, (Kul Bharat, (Vice President) and **Nikhil Choudhary**, (Accountant Member)), [2025 SCC OnLine ITAT 18390](#)
- Rajinder Kumar Modi HUF v. CIT*, (**George Mathan**, Member (Judicial)), [2025 SCC OnLine ITAT 18404](#)
- Ramesh Addu v. CIT*, (Vijay Pal Rao, (Vice President) and **Manjunatha G.**, (Accountant Member)), [2025 SCC OnLine ITAT 18379](#)
- Ruchita Harlalka v. CIT*, (**Rajesh Kumar**, (Accountant Member) and Manomohan Das, Member (Judicial)), [2025 SCC OnLine ITAT 18437](#)
- Ruksarali Iftikharali Shaikh v. CIT*, (Sanjay Garg, Member (Judicial) and **Narendra Prasad Sinha**, (Accountant Member)), [2025 SCC OnLine ITAT 18376](#)
- Sayed Hilal v. CIT*, (**Anadee Nath Misshra**, (Accountant Member)), [2025 SCC OnLine ITAT 18393](#)



- Shakti Hormann (P) Ltd. v. CIT*, (**Vijay Pal Rao**, (Vice President) and Manjunatha G., (Accountant Member)), [2025 SCC OnLine ITAT 18417](#)
- Shiroda Progressive Urban Multipurpose Coop. society Ltd. v. CIT*, (**Pavan Kumar Gadale**, Member (Judicial)), [2025 SCC OnLine ITAT 18368](#)
- Shree Swaminarayan Charitable Trust v. CIT*, (Dr. B.R.R. Kumar, (Accountant Member)), [2024 SCC OnLine ITAT 12864](#)
- Soma Banerjee v. CIT*, (**George Mathan**, Member (Judicial)), [2025 SCC OnLine ITAT 18412](#)
- Somnath Kelavni Mandal Talukadari Hostel v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **T.R. Senthil Kumar**, Member (Judicial)), [2025 SCC OnLine ITAT 18441](#)
- St. John Ambulance (India) Haryana State Centre v. CIT*, (**Laliet Kumar**, Member (Judicial) and Manoj Kumar Aggarwal, (Accountant Member)), [2025 SCC OnLine ITAT 18430](#)
- Sudha Garg v. CIT*, (Sunil Kumar Singh, Member (Judicial) and **Brajesh Kumar Singh**, (Accountant Member)), [2025 SCC OnLine ITAT 18391](#)
- Sukhviri Singh v. ITO*, (Udayan Dasgupta, J.M. and Dr M.L. Meena, A.M.), [2024 SCC OnLine ITAT 12865](#)
- Sunil Kumar v. CIT*, (Rajesh Kumar, (Accountant Member) and **Pradip Kumar Choubey**, Member (Judicial)), [2025 SCC OnLine ITAT 18438](#)
- Swatantrata Senani Shaheed Ch. Ranjeet Singh Vaidya Trust v. CIT*, (**Rajpal Yadav**, (Vice President) and Manoj Kumar Aggarwal, (Accountant Member)), [2025 SCC OnLine ITAT 18434](#)
- Torrent Power Ltd. v. CIT*, (**T.R. Senthil Kumar**, Member (Judicial) and Narendra Prasad Sinha, (Accountant Member)), [2025 SCC OnLine ITAT 18442](#)
- Unique Rail Road Consultants (P) Ltd. v. CIT*, (Vijay Pal Rao, (Vice President) and **Manjunatha G.**, (Accountant Member)), [2025 SCC OnLine ITAT 18378](#)
- Vasavi Club v. CIT*, (Vijay Pal Rao, (Vice President) and **Manjunatha G.**, (Accountant Member)), [2025 SCC OnLine ITAT 18385](#)
- Veer Hanuman Trust v. CIT*, (**Sanjay Garg**, Member (Judicial) and Bijayananda Pruseth, (Accountant Member)), [2025 SCC OnLine ITAT 18406](#)
- Veerendra Basavaraj Koujalagi v. CIT*, (**Pavan Kumar Gadale**, Member (Judicial)), [2025 SCC OnLine ITAT 18365](#)
- Vijender Kumar v. CIT*, (**Satbeer Singh Godara**, Member (Judicial)), [2025 SCC OnLine ITAT 18419](#)
- Yuvaa Urjaa Foundation v. CIT*, (**Dr. Manish Borad**, (Accountant Member) and Vinay Bhamore, Member (Judicial)), [2025 SCC OnLine ITAT 18415](#)

### **National Company Law Tribunal**

- Aastha (P) Ltd. v. Yashvi Coal & Minerals (P) Ltd.*, (Madan B. Gosavi, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2022 SCC OnLine NCLT 48736](#)
- Abhay Shriram Chaudhari v. Shripad Machhindra Salunke*, (Shyam Babu Gautam, Member (Technical) and P.N. Deshmukh, Member (Judicial)), [2022 SCC OnLine NCLT 48627](#)
- Abhinandan Multitrade (P) Ltd. v. KSL & Industries*, (Deepti Mukesh, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2022 SCC OnLine NCLT 48738](#)
- Abhiraami Chemicals Ltd., In re*, (Ramalinagam Sudhakar, President and Avinash K Srivastava, Member (Technical)), [2022 SCC OnLine NCLT 48695](#)

- Abra Motors (P) Ltd., In re*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48791](#)
- Acrow Construction (P) Ltd. v. K G Corpn. Ltd.*, (Deepti Mukesh, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2022 SCC OnLine NCLT 48846](#)
- Acrow Construction (P) Ltd. v. K G Corpn. Ltd.*, (Deepti Mukesh, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2022 SCC OnLine NCLT 48863](#)
- Aglow Engineers v. Chinttpurni Engineering Works (P) Ltd.*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2022 SCC OnLine NCLT 48672](#)
- AHA Holings (P) Ltd. v. Chandra Net Ltd.*, (Madan B. Gosavi, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2022 SCC OnLine NCLT 48834](#)
- AHA Holings (P) Ltd. v. Chandra Net Ltd.*, (P Mohan Raj, Member (Judicial) and Prasanta Kumar Mohanty, Member (Technical)), [2022 SCC OnLine NCLT 48911](#)
- Allahabad Bank v. Gujarat Foils Ltd.*, (Deepti Mukesh, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2022 SCC OnLine NCLT 48809](#)
- American Express Banking Corpn. v. J.M.L. Marketings (P) Ltd.*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2022 SCC OnLine NCLT 48715](#)
- Amitabh Singh v. Vaishali Real Estate (P) Ltd.*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2022 SCC OnLine NCLT 48709](#)
- Amrutha Ravi v. Birla Shloka Edutech Ltd.*, (Shyam Babu Gautam, Member (Technical) and P. N. Deshmukh, Member (Judicial)), [2022 SCC OnLine NCLT 48635](#)
- Anandram Developers (P) Ltd., In re*, (Ramalingam Sudhakar, President and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48939](#)
- Anil Durlabji Dhruv v. Valecha Engineering Ltd.*, (Shyam Babu Gautam, Member (Technical) and P. N. Deshmukh, Member (Judicial)), [2022 SCC OnLine NCLT 48626](#)
- Anil Kumar Agrawal v. Principle Tie-Up (P) Ltd.*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2022 SCC OnLine NCLT 48643](#)
- Anil Patel v. Diamond Infraland Developers India Ltd.*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2022 SCC OnLine NCLT 48754](#)
- Anita Nirula v. Piyush Shelters India (P) Ltd.*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2022 SCC OnLine NCLT 48711](#)
- Anurag Goel v. Tamilnadu Warehousing Corporation*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48828](#)
- Appu Hotels Ltd., In re*, (Ramalinagam Sudhakar, President and Avinash K Srivastava, Member (Technical)), [2022 SCC OnLine NCLT 48763](#)
- Arooran Sugar Ltd., In re*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48795](#)
- Arrow Engineering Ltd. v. Golden Tobacco Ltd.*, (Deepti Mukesh, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2022 SCC OnLine NCLT 48926](#)
- Arrow Engineering Ltd. v. Golden Tobacco Ltd.*, (Deepti Mukesh, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2022 SCC OnLine NCLT 48876](#)
- Asha Hemendra Shah v. Birla Shloka Edutech Ltd.*, (Shyam Babu Gautam, Member (Technical) and P.N. Deshmukh, Member (Judicial)), [2022 SCC OnLine NCLT 48608](#)
- Asis Logistic Ltd. v. SBI*, (Deepti Mukesh, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2022 SCC OnLine NCLT 48949](#)

- Asset Reconstruction Co. (India) Ltd. v. Dagcon (India) (P) Ltd.*, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), [2022 SCC OnLine NCLT 48946](#)
- Asset Reconstruction Co. (India) Ltd. v. Dhar Textile Mills Ltd.*, (Madan B Gosavi, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2022 SCC OnLine NCLT 48882](#)
- Asset Reconstruction Co. (India) Ltd. v. Neesa Leisure Ltd.*, (Deepti Mukesh, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2022 SCC OnLine NCLT 48862](#)
- Asset Reconstruction Co. (India) Ltd. v. Neesa Leisure Ltd.*, (Deepti Mukesh, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2022 SCC OnLine NCLT 48878](#)
- Asset Reconstruction Co. (India) Ltd. v. Shamken Cotsyn Ltd.*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2022 SCC OnLine NCLT 48665](#)
- Avil Menezes (The Resolution Professional of AMW Motors Limited) v. ICICI Bank Limited Laxmi Tower Branch BKC*, (Deepti Mukesh, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2022 SCC OnLine NCLT 48765](#)
- AVV AD Avenue OPC (P) Ltd. v. City Tiles Ltd.*, (Deepti Mukesh, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2022 SCC OnLine NCLT 48850](#)
- AVV AD Avenue OPC (P) Ltd. v. City Tiles Ltd.*, (Deepti Mukesh, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2022 SCC OnLine NCLT 48739](#)
- B Gomathy v. Indo Shell Mould Ltd.*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48924](#)
- Bank of Baroda v. Alps Pharmaceuticals (P) Ltd.*, (Madan B. Gosavi, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2022 SCC OnLine NCLT 48694](#)
- Bank of Baroda v. Alps Pharmaceuticals (P) Ltd.*, (Madan B. Gosavi, Member (Judicial) and Prasanta Kumar Mohanty, Member (Technical)), [2022 SCC OnLine NCLT 48693](#)
- Bank of Baroda v. Rotomac Exports (P) Ltd.*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2022 SCC OnLine NCLT 48652](#)
- Bank of Baroda v. Sintex Prefab & Infra Ltd.*, (Madan B. Gosavi, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2022 SCC OnLine NCLT 48775](#)
- Bank of Baroda v. Sintex Prefab & Infra Ltd.*, (Madan B. Gosavi, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2022 SCC OnLine NCLT 48812](#)
- Bank of Baroda v. Varia Engineering work Ltd.*, (Deepti Mukesh, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2022 SCC OnLine NCLT 48868](#)
- Bank of India v. Amitech Textiles Ltd.*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2022 SCC OnLine NCLT 48699](#)
- Bank of India v. B.B. Foods (P) Ltd.*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2022 SCC OnLine NCLT 48661](#)
- Bank of India v. Jyoti Power Corpn. (P) Ltd.*, (Madan B. Gosavi, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2022 SCC OnLine NCLT 48651](#)
- Bank of India v. Khushbu Vinyl (P) Ltd.*, (Deepti Mukesh, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2022 SCC OnLine NCLT 48761](#)
- Bank of India v. Multi Arc Coating & Straps Ltd.*, (Deepti Mukesh, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2022 SCC OnLine NCLT 48864](#)
- BDH Industries Ltd. v. Mars Remedies (P) Ltd.*, (Deepti Mukesh, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2022 SCC OnLine NCLT 48944](#)

- Bhandari Metal Distributors v. Air Flow Equipments (India) (P) Ltd.*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48842](#)
- Bharat Medicare (P) Ltd., In re*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48751](#)
- Bhavesh Texo Fab (P) Ltd. v. Shivalik Cotsyn (P) Ltd.*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2022 SCC OnLine NCLT 48685](#)
- Bluewater Foods & Exports (P) Ltd., In re*, (Kishore Vemulapalli, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), [2022 SCC OnLine NCLT 48691](#)
- Bogidhola Tea & Trading Co. (P) Ltd. v. Sameer Kumar Roy*, (Deep Chandra Joshi, Member (Judicial) and Prasanta Kumar Mohanty, Member (Technical)), [2022 SCC OnLine NCLT 48648](#)
- Butterfly Appliance v. SRK Kitchen Appliances (P) Ltd.*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2022 SCC OnLine NCLT 48692](#)
- C Raja John v. (RP) of M/s Springfield Shelters (P) Ltd.*, (Ramalinagam Sudhakar, President and Avinash K Srivastava, Member (Technical)), [2022 SCC OnLine NCLT 48721](#)
- C Raja John v. RP of Springfield Shelters (P) Ltd.*, (Ramalinagam Sudhakar, President and Avinash K Srivastava, Member (Technical)), [2022 SCC OnLine NCLT 48718](#)
- CA Vibin Vincent, In re*, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B., Member (Technical)), [2022 SCC OnLine NCLT 48678](#)
- Calzini Fashions Ltd. v. Shristi Plywood (P) Ltd.*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2022 SCC OnLine NCLT 48725](#)
- Canara Bank v. Ashapura Garments Ltd.*, (Deepti Mukesh, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2022 SCC OnLine NCLT 48745](#)
- Canara Bank v. Ashapura Garments Ltd.*, (Deepti Mukesh, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2022 SCC OnLine NCLT 48847](#)
- Capricon Food Products India Ltd., In re*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48814](#)
- Capricorn Food Products India Ltd., In re*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48813](#)
- Carlsberg India (P) Ltd. v. Accord Distillers & Brewers (P) Ltd.*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48748](#)
- Central Bank of India v. Cure Life Care (P) Ltd.*, (Madan B. Gosavi, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2022 SCC OnLine NCLT 48858](#)
- Central Bank of India v. Octopus Papers Ltd.*, (Madan B. Gosavi, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2022 SCC OnLine NCLT 48932](#)
- Central Bank of India v. Sunlight Extrusion (P) Ltd.*, (Madan B. Gosavi, Member (Judicial) and Prasanta Kumar Mohanty, Member (Technical)), [2022 SCC OnLine NCLT 48916](#)
- Central Warehousing Corpn. v. Sical Logistics (P) Ltd.*, (Ramalinagam Sudhakar, President and Avinash K Srivastava, Member (Technical)), [2022 SCC OnLine NCLT 48889](#)
- Cethar Ltd., In re*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48897](#)
- CFM Asset Reconstruction (P) Ltd. v. MSP Metallics Ltd.*, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), [2022 SCC OnLine NCLT 48841](#)
- Charulata Anil Dhruv v. Valecha Engineering Ltd.*, (Shyam Babu Gautam, Member (Technical) and P.N. Deshmukh, Member (Judicial)), [2022 SCC OnLine NCLT 48621](#)



- Chhaya Gupta v. SBI*, (Madan B. Gosavi, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2022 SCC OnLine NCLT 48669](#)
- Chowel India (P) Ltd., In re*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48787](#)
- CIT v. G.B. Engineering Enterprises (P) Ltd.*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48792](#)
- Coastal Energen (P) Ltd. v. Directorate of Enforcement*, (Ramalingam Sudhakar, President and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48896](#)
- Coastal Energy (P) Ltd. v. ICICI Bank Ltd.*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48773](#)
- Corpn. Bank v. Amtek Auto Ltd.*, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), [2022 SCC OnLine NCLT 48690](#)
- Creative Engineers & Services (P) Ltd. v. B & C Energy Infra Ltd.*, (Madan B. Gosavi, Member (Judicial) and Satya Ranjan Prasad, Member (Technical)), [2022 SCC OnLine NCLT 48859](#)
- D. Rajkumar v. Auro Mira Energy Co. (P) Ltd.*, (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), [2022 SCC OnLine NCLT 48885](#)
- Delhivery Freight Services (P) Ltd. v. Inox Wind Infrastructure Services Ltd.*, (Madan B. Gosavi, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2022 SCC OnLine NCLT 48830](#)
- Dileep v. Nishad*, (Deepti Mukesh, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2022 SCC OnLine NCLT 48664](#)
- Dunn Foods (P) Ltd. v. Punjab National Bank*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2022 SCC OnLine NCLT 48673](#)
- EAP Infrastructure India (P) Ltd. v. Tarun Kumar Dugar*, (Ramalinagam Sudhakar, President and Avinash K Srivastava, Member (Technical)), [2022 SCC OnLine NCLT 48941](#)
- East India Transport Agency v. SRK Multimodal Solutions (P) Ltd.*, (Madan B. Gosavi, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2022 SCC OnLine NCLT 48797](#)
- Easun Products India (P) Ltd., In re*, (Ramalingam Sudhakar, President and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48888](#)
- Easun Reyrolle Ltd., In re*, (Ramalinagam Sudhakar, President and Avinash K Srivastava, Member (Technical)), [2022 SCC OnLine NCLT 48677](#)
- Effimax Engineers (P) Ltd., In re*, (Telaprolu Rajani, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48893](#)
- Elcen Machines (P) Ltd. v. MAKTEL Power Ltd.*, (Deepti Mukesh, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2022 SCC OnLine NCLT 48854](#)
- Embee Software (P) Ltd. v. Spartainfotech Solutions (P) Ltd.*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2022 SCC OnLine NCLT 48716](#)
- Employee State Insurance Corpn. v. Amier Hamsa Ali Abbas Rawther*, (S. Ramathilagam, Member (Judicial) and B. Anil Kumar, Member (Technical)), [2022 SCC OnLine NCLT 48909](#)
- Employee State Insurance Corpn. v. C Ramasubramaniam*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48879](#)
- ESI Corpn. v. B Ramana Kumar*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48784](#)

- Flsmidth (P) Ltd. v. Jhabua Power Ltd.*, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), [2022 SCC OnLine NCLT 48872](#)
- Frost International Ltd. v. Mohan Steels Ltd.*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2022 SCC OnLine NCLT 48764](#)
- Galaxy Cosmetics (P) Ltd., In re*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48898](#)
- Ganga Foundations (P) Ltd. v. Senthil Kumar*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48823](#)
- Garden Silk Mills Ltd. v. Rashmi Yarns Ltd.*, (P Mohan Raj, Member (Judicial) and Prasanta Kumar Mohanty, Member (Technical)), [2022 SCC OnLine NCLT 48918](#)
- Gauri T. Ahuja v. Valecha Engineering Ltd.*, (Shyam Babu Gautam, Member (Technical) and P.N. Deshmukh, Member (Judicial)), [2022 SCC OnLine NCLT 48612](#)
- GCCL Infrastructure & Projects Ltd., In re*, (Deepti Mukesh, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2022 SCC OnLine NCLT 48660](#)
- Gemini Communication Ltd. v. Lakshmi Villas Bank*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48877](#)
- General Food Ltd., In re*, (Shyam Babu Gautam, Member (Technical) and P.N. Deshmukh, Member (Judicial)), [2022 SCC OnLine NCLT 48604](#)
- George Varkey, In re*, (Deepti Mukesh, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2022 SCC OnLine NCLT 48679](#)
- Givaudan (India) (P) Ltd. v. Captivate Foods (P) Ltd.*, (Deepti Mukesh, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2022 SCC OnLine NCLT 48871](#)
- Hardik Industrial Corpn. (P) Ltd. v. SBI*, (Deepti Mukesh, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2022 SCC OnLine NCLT 48827](#)
- Harish Vedkumar Anand v. Radha Madhav Corpn. Ltd.*, (Madan B. Gosavi, Member (Judicial) and Satya Ranjan Prasad, Member (Technical)), [2022 SCC OnLine NCLT 48857](#)
- Harish Vedkumar Anand v. Radha Madhav Corpn. Ltd.*, (P Mohan Raj, Member (Judicial) and Prasanta Kumar Mohanty, Member (Technical)), [2022 SCC OnLine NCLT 48910](#)
- Hariskumar Panakkal Krishnasoudha v. P.T Joy*, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar. B, Member (Technical)), [2022 SCC OnLine NCLT 48656](#)
- Harshavardhan Cotton & Synthetics (P) Ltd., In re*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48658](#)
- Harslia Exito Engineering (P) Ltd, In re*, (Ramalinagam Sudhakar, President and Avinash K Srivastava, Member (Technical)), [2022 SCC OnLine NCLT 48733](#)
- Hasmukhbhai Somabhai Patel v. Shri Aster Silicates Ltd.*, (Deepti Mukesh, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2022 SCC OnLine NCLT 48948](#)
- Hotel Mile Stonnez India (P) Ltd., In re*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48902](#)
- Huhtamaki PPL Ltd. v. Manpasand Beverages Ltd.*, (Madan B. Gosavi, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2022 SCC OnLine NCLT 48734](#)
- IDBI Bank Ltd. v. Asian Natural Resources India Ltd.*, (Madan B. Gosavi, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2022 SCC OnLine NCLT 48654](#)
- IDBI Bank Ltd. v. JBF Petrochemicals Ltd.*, (Deepti Mukesh, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2022 SCC OnLine NCLT 48849](#)

- IDBI Bank Ltd. v. JBF Petrochemicals Ltd.*, (Deepti Mukesh, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2022 SCC OnLine NCLT 48914](#)
- IDBI Bank Ltd. v. JBF Petrochemicals Ltd.*, (Deepti Mukesh, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2022 SCC OnLine NCLT 48950](#)
- IDBI v. Reliance Naval & Engineering Ltd.*, (Deepti Mukesh, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2022 SCC OnLine NCLT 48901](#)
- Indarma Prime Industries (P) Ltd., In re*, (Ramalinagam Sudhakar, President and Avinash K Srivastava, Member (Technical)), [2022 SCC OnLine NCLT 48640](#)
- Indian Overseas Bank v. AMW Motors Ltd.*, (Deepti Mukesh, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2022 SCC OnLine NCLT 48780](#)
- Indian Overseas Bank v. AMW Motors Ltd.*, (Deepti Mukesh, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2022 SCC OnLine NCLT 48844](#)
- Indian Sugar Exim Corpn. Ltd. v. Mahakaushal Sugar & Power Industries Ltd.*, (Madan B. Gosavi, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2022 SCC OnLine NCLT 48671](#)
- Ingrain Micro India (P) Ltd. v. IRP of Millenium Soft-Tech (India) (P) Ltd.*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48930](#)
- Inspanm Infotech (P) Ltd. v. IDBI Batik Ltd.*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48811](#)
- Intec Capital Ltd. v. Ghanshyam J Patel*, (Madan B. Gosavi, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2022 SCC OnLine NCLT 48826](#)
- Inver France SAS v. CLS Enterprise (P) Ltd.*, (Deepti Mukesh, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2022 SCC OnLine NCLT 48867](#)
- IRP of Balsara Engineering Products Ltd. v. Jitendra Bhancalari*, (Ramalinagam Sudhakar, President and Avinash K Srivastava, Member (Technical)), [2022 SCC OnLine NCLT 48820](#)
- IRP of Balsara Engineering Products Ltd. v. Jitendra Bhandari*, (Ramalinagam Sudhakar, President and Avinash K Srivastava, Member (Technical)), [2022 SCC OnLine NCLT 48819](#)
- IRP of Saheli Exports (P) Ltd. v. Gautham Vishnu Bhakthavatsalam*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48852](#)
- Jabeen Zafar Vasi v. Zenith Birla (India) Ltd.*, (Shyam Babu Gautam, Member (Technical) and P. N. Deshmukh, Member (Judicial)), [2022 SCC OnLine NCLT 48630](#)
- Jain Sons Finlease Ltd. v. Sort India Enviro Solutions Ltd.*, (Deepti Mukesh, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2022 SCC OnLine NCLT 48907](#)
- Jamal Mohideen v. Empee Distilleries Ltd.*, (Telaprolu Rajani, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48873](#)
- Jammu & Kashmir Bank Ltd. v. Mir Kings Industries (P) Ltd.*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2022 SCC OnLine NCLT 48742](#)
- Jay Manek Steels v. Yogi Infrastructure (P) Ltd.*, (Madan B. Gosavi, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2022 SCC OnLine NCLT 48890](#)
- Jayashree Mohan v. Ra-Ni Precast (P) Ltd.*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48952](#)
- Jeppiar Cements (P) Ltd., In re*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48762](#)

- Jovita Reema Mathias, In re*, (H.V. Subba Rao, Member (Judicial) and Anuradha Sanjay Bhatia, Member (Technical)), [2022 SCC OnLine NCLT 48880](#)
- K.Sekar, In re*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48644](#)
- Kamlesh T. Ahuja v. Valecha Engineering Ltd.*, (Shyam Babu Gautam, Member (Technical) and P.N. Deshmukh, Member (Judicial)), [2022 SCC OnLine NCLT 48613](#)
- Kanchan Tarachnad Ahuja v. Valecha Engineering Ltd.*, (Shyam Babu Gautam, Member (Technical) and P.N. Deshmukh, Member (Judicial)), [2022 SCC OnLine NCLT 48611](#)
- Kanchan Tarachnad Ahuja v. Valecha Engineering Ltd.*, (Shyam Babu Gautam, Member (Technical) and P.N. Deshmukh, Member (Judicial)), [2022 SCC OnLine NCLT 48615](#)
- Kanta Mishra v. Abhilash Lal*, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), [2022 SCC OnLine NCLT 48667](#)
- Karpagam Spinners (P) Ltd. v. Deputy Commissioner of Police*, (Ramalinagam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), [2022 SCC OnLine NCLT 48894](#)
- Kavitha Surana, In re*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48783](#)
- Kavitha Surana, In re*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48900](#)
- Kenil Ploymers v. Status Seramik India (P) Ltd.*, (Madan B. Gosavi, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2022 SCC OnLine NCLT 48838](#)
- KN Interior Design & Engineering (P) Ltd. v. Kannan Narayanan*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48937](#)
- Korea Trade Insurance Corp. v. Inox Wind Ltd.*, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), [2022 SCC OnLine NCLT 48856](#)
- Kusum Ramniklal Desai v. Zenith Birla (India) Ltd.*, (Shyam Babu Gautam, Member (Technical) and P. N. Deshmukh, Member (Judicial)), [2022 SCC OnLine NCLT 48628](#)
- L K Sivaramakrishnan v. Viinal Raj Chordia*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48706](#)
- L K Sivaramakrishnan v. Vimal Raj Chordia*, (Telaprolu Rajani, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48707](#)
- L K Sivararaakrishnan v. Vimal Raj Chordia*, (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), [2022 SCC OnLine NCLT 48708](#)
- Lakshmi Subbaiah Tex (P) Ltd. v. Selvaraj Tex (P) Ltd.*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48774](#)
- Leela Uttarkar v. Zenith Birla (India) Ltd.*, (Shyam Babu Gautam, Member (Technical) and P. N. Deshmukh, Member (Judicial)), [2022 SCC OnLine NCLT 48636](#)
- Liquidator of M/s Vasan Construction Co. (P) Ltd. v. Canara Bank*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48735](#)
- Lloyd Insulations (India) Ltd. v. Green Food Park Ltd.*, (Kishore Vemulapalli, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), [2022 SCC OnLine NCLT 48676](#)
- Loon Land Developers Ltd., In re*, (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), [2022 SCC OnLine NCLT 48637](#)
- M Suresh Kumar, In re*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48788](#)



- M.K. Rajagopalan v. Rajendra Shanmugam*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48818](#)
- Madura Coats (P) Ltd. v. Unitex Apparels (P) Ltd.*, (Kishore Vemulapalli, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), [2022 SCC OnLine NCLT 48757](#)
- Mahajagdamba Tubes (P) Ltd. v. Quality Steels Products Ltd.*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2022 SCC OnLine NCLT 48714](#)
- Mahajagdamba Tubes (P) Ltd. v. Quality Steels Products Ltd.*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2022 SCC OnLine NCLT 48719](#)
- Mahesh Gokaldas Paleja v. Valecha Engineering Ltd.*, (Shyam Babu Gautam, Member (Technical) and P.N. Deshmukh, Member (Judicial)), [2022 SCC OnLine NCLT 48618](#)
- Mangai v. Frontline Textiles (P) Ltd.*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48646](#)
- Manjushree Technopack Ltd. v. Hansraj Agrofresh (P) Ltd.*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2022 SCC OnLine NCLT 48674](#)
- Manjushree Technopack Ltd. v. Hansraj Agrofresh (P) Ltd.*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2022 SCC OnLine NCLT 48883](#)
- MANJUSHREE TECHNOPACK Ltd. v. HANSRAJ AGROFRESH PVT.LTD.*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2022 SCC OnLine NCLT 48723](#)
- Mateshwari Minerals v. Jet Granito (P) Ltd.*, (Deepti Mukesh, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2022 SCC OnLine NCLT 48851](#)
- MK Cables & Conductors (P) Ltd., In re*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48755](#)
- Mos Logi Technologies (P) Ltd. v. Black Pepper Technologies (P) Ltd.*, (Kishore Vemulapalli, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), [2022 SCC OnLine NCLT 48683](#)
- Mukundlal Mathuradas Shah v. Zenith Birla (India) Ltd.*, (Shyam Babu Gautam, Member (Technical) and P. N. Deshmukh, Member (Judicial)), [2022 SCC OnLine NCLT 48629](#)
- N. Kumar Resolution Professional, In re*, (S. Ramathilagam, Member (Judicial) and Anil Kumar B, Member (Technical)), [2022 SCC OnLine NCLT 48825](#)
- N. Kumar, In re*, (S. Ramathilagam, Member (Judicial) and Anil Kumar B, Member (Technical)), [2022 SCC OnLine NCLT 48824](#)
- Nagarjuna Oil Corpn. Ltd. v. Haldia Petrochemicals Ltd.*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48908](#)
- Narayanaswamy Nageswaran Interim Resolution Professional of Techno Power Combines (P) Ltd., In re*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48731](#)
- Natverlal Dadyabhai Ruwala v. Hari Texweave (P) Ltd.*, (Madan B. Gosavi, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2022 SCC OnLine NCLT 48875](#)
- Nitin Jain v. Ratandeeep Infrastructure (P) Ltd.*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2022 SCC OnLine NCLT 48701](#)
- Obtain Distributors Pvt. v. PFL Venture Pvt.*, (Deepti Mukesh, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2022 SCC OnLine NCLT 48645](#)

- Oceanic Tropical Fruits (P) Ltd. v. A. Joseph Ray*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48767](#)
- Ostberg India (P) Ltd. v. Udeshtech Equipments & Engineering (P) Ltd.*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48794](#)
- P.Rajasekar v. Thirupur Surya Textiles (P) Ltd.*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48722](#)
- P.Rajasekar v. Thirupur SuryaHitech Apparel (P) Ltd.*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48724](#)
- P.S. Venkatramanan v. Titanium Tantalum Products Ltd.*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48793](#)
- Padam Electronics v. Superchem Coatings (P) Ltd.*, (Madan B. Gosavi, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2022 SCC OnLine NCLT 48698](#)
- Palak S. Desai v. Orix Leasing & Financial Services India Ltd.*, (Shyam Babu Gautam, Member (Technical) and P.N. Deshmukh, Member (Judicial)), [2022 SCC OnLine NCLT 48726](#)
- Pallia Transport Co. v. RNV Hospitality Services (P) Ltd.*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2022 SCC OnLine NCLT 48717](#)
- Pankaj Singh v. Aftel Infrastructures (P) Ltd.*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2022 SCC OnLine NCLT 48655](#)
- Parshwanath Enterprise v. Anil Technoplus Ltd.*, (Deepti Mukesh, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2022 SCC OnLine NCLT 48940](#)
- Pesco Beans Environmental Solutions (P) Ltd., In re*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48769](#)
- Phoenix Arc (P) Ltd. v. GPI Textiles Ltd.*, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), [2022 SCC OnLine NCLT 48743](#)
- Phoenix ARC (P) Ltd. v. Nagaur Water Supply Co. (P) Ltd.*, (Madan B. Gosavi, Member (Judicial) and Prasanta Kumar Mohanty, Member (Technical)), [2022 SCC OnLine NCLT 48929](#)
- Pinakin Shah, In re*, (Deepti Mukesh, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2022 SCC OnLine NCLT 48917](#)
- Piramal Capital & Housing Finance Ltd. v. Kanth Thakkar*, (Deepti Mukesh, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2022 SCC OnLine NCLT 48934](#)
- Piramal Capital & Housing Finance Ltd. v. Umang Thakkar*, (Deepti Mukesh, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2022 SCC OnLine NCLT 48935](#)
- PNB Housing Finance Ltd. v. Jaideep Avtar Singh*, (Madan B. Gosavi, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2022 SCC OnLine NCLT 48663](#)
- Power Car India (P) Ltd., In re*, (Ramalinagam Sudhakar, President and Avinash K Srivastava, Member (Technical)), [2022 SCC OnLine NCLT 48822](#)
- Power Finance Corpn. Ltd. v. South East U.P. Power Transmission Co. Ltd.*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2022 SCC OnLine NCLT 48650](#)
- Power Finance Corpn. Ltd. v. South East U.P. Power Transmission Co. Ltd.*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2022 SCC OnLine NCLT 48884](#)
- Prabhat Resources Ltd, In re*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48737](#)

- Pragna Ravindra Ved v. Valecha Engineering Ltd.*, (Shyam Babu Gautam, Member (Technical) and P.N. Deshmukh, Member (Judicial)), [2022 SCC OnLine NCLT 48619](#)
- Prahasa Parvinchandra Jhaveri v. Zenith Birla (India) Ltd.*, (Shyam Babu Gautam, Member (Technical) and P. N. Deshmukh, Member (Judicial)), [2022 SCC OnLine NCLT 48633](#)
- Prathap Pillai, In re*, (Deepti Mukesh, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2022 SCC OnLine NCLT 48687](#)
- Pratibha Sapra v. Thapar Agro Mills Ltd.*, (Dharminder Singh, Member (Technical)), [2022 SCC OnLine NCLT 48639](#)
- Prayag Polytech (P) Ltd. v. Avon Moldplast Ltd.*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2022 SCC OnLine NCLT 48704](#)
- Premier Chennai properties Ltd. v. Madhu Desikan*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48770](#)
- Premraj Ramratan Laddha v. Kiritkumar Bhupatlal Sejpal*, (Madan B. Gosavi, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2022 SCC OnLine NCLT 48712](#)
- Prutha Enterprise v. Origin Formulations (P) Ltd.*, (Deepti Mukesh, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2022 SCC OnLine NCLT 48829](#)
- Punjab National Bank v. Vijay Timber Industries (P) Ltd.*, (Deepti Mukesh, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2022 SCC OnLine NCLT 48869](#)
- Purnima Mahesh Paleja v. Valecha Engineering Ltd.*, (Shyam Babu Gautam, Member (Technical) and P.N. Deshmukh, Member (Judicial)), [2022 SCC OnLine NCLT 48620](#)
- R Aravindakshan Nair, In re*, (Deepti Mukesh, Member (Judicial) and Satya Ranjan Prasad, Member (Technical)), [2022 SCC OnLine NCLT 48680](#)
- R.R. Industrial Corpn. v. Rana Power Ltd.*, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), [2022 SCC OnLine NCLT 48662](#)
- Raj Kumar Gupta v. Banaras Beads Ltd.*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2022 SCC OnLine NCLT 48638](#)
- Rajalakshmi Varadarajan, In re*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48915](#)
- Rajinder Mohan Bedi v. UP Infraestate (P) Ltd.*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2022 SCC OnLine NCLT 48659](#)
- Ram Moorti Mishra v. Abhilash Lal*, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), [2022 SCC OnLine NCLT 48670](#)
- Ramcharan Co. (P) Ltd. v. DBS Bank India Ltd.*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48799](#)
- Ramesh Hiralal Sharma v. Modi Nagar Paper Mills Ltd.*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2022 SCC OnLine NCLT 48689](#)
- Ramkar Steel Re-Rolling (P) Ltd., In re*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48703](#)
- Ranasaria Poly Pack (P) Ltd. v. Uniworld Sugars (P) Ltd.*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2022 SCC OnLine NCLT 48696](#)
- Rang Emei Gonmei v. Aditazz Design Technologies (P) Ltd.*, (Kishore Vemulapalli, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), [2022 SCC OnLine NCLT 48756](#)
- Rati Sam Khodana & Neville Sam Khodana v. Zenith Birla (India) Ltd.*, (Shyam Babu Gautam, Member (Technical) and P.N. Deshmukh, Member (Judicial)), [2022 SCC OnLine NCLT 48634](#)

- Rati Sam Khodana v. Birla Shloka Edutech Ltd.*, (Shyam Babu Gautam, Member (Technical) and P. N. Deshmukh, Member (Judicial)), [2022 SCC OnLine NCLT 48631](#)
- Ravindra Belayur v. Jitendra Bhandari*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48789](#)
- Ravindra Haridas Ved v. Valecha Engineering Ltd.*, (Shyam Babu Gautam, Member (Technical) and P.N. Deshmukh, Member (Judicial)), [2022 SCC OnLine NCLT 48617](#)
- Real Soya Enterprises v. Sahs Life Sciences (P) Ltd.*, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), [2022 SCC OnLine NCLT 48686](#)
- Regen Powetech (P) Ltd. v. Madhusudhan Khemka*, (S. Ramathilagam, Member (Judicial) and Anil Kumar B, Member (Technical)), [2022 SCC OnLine NCLT 48805](#)
- Regen Powetech (P) Ltd. v. Madhusudhan Khemka*, (S. Ramathilagam, Member (Judicial) and Anil Kumar B, Member (Technical)), [2022 SCC OnLine NCLT 48806](#)
- Regen Powetech (P) Ltd. v. Regen Infrastructure & Service (P) Ltd.*, (S. Ramathilagam, Member (Judicial) and Anil Kumar B, Member (Technical)), [2022 SCC OnLine NCLT 48777](#)
- Regen Powetech (P) Ltd. v. Regen Infrastructure & Service (P) Ltd.*, (S. Ramathilagam, Member (Judicial) and Anil Kumar B, Member (Technical)), [2022 SCC OnLine NCLT 48778](#)
- Regen Powetech (P) Ltd. v. Veeral Controls (P) Ltd.*, (S. Ramathilagam, Member (Judicial) and Anil Kumar B, Member (Technical)), [2022 SCC OnLine NCLT 48807](#)
- Regen Powetech (P) Ltd. v. Veeral Controls (P) Ltd.*, (S. Ramathilagam, Member (Judicial) and Anil Kumar B, Member (Technical)), [2022 SCC OnLine NCLT 48808](#)
- Reliance Commercial Finance Ltd. v. Anil Ltd.*, (Deepti Mukesh, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2022 SCC OnLine NCLT 48865](#)
- Reliance Commercial Finance Ltd. v. Anil Nutrients Ltd.*, (Madan B. Gosavi, Member (Judicial) and Prasanta Kumar Mohanty, Member (Technical)), [2022 SCC OnLine NCLT 48928](#)
- Reliance Home Finance Ltd. v. Starlite Infracon (P) Ltd.*, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), [2022 SCC OnLine NCLT 48700](#)
- Reliance Home Finance Ltd. v. Starlite Infracon (P) Ltd.*, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), [2022 SCC OnLine NCLT 48759](#)
- Renuka Devi Rangaswamy v. Madhusudhan Khemka*, (S. Ramathilagam, Member (Judicial) and Anil Kumar B, Member (Technical)), [2022 SCC OnLine NCLT 48804](#)
- Renuka Devi Rangaswamy v. Regen Powertech (P) Ltd.*, (S. Ramathilagam, Member (Judicial) and Anil Kumar B, Member (Technical)), [2022 SCC OnLine NCLT 48874](#)
- Resurgent Power Projects Ltd., In re*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48951](#)
- Rexona Tiles (P) Ltd. v. Ghorecha Exim (P) Ltd.*, (Deepti Mukesh, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2022 SCC OnLine NCLT 48947](#)
- RL Logistics (P) Ltd. v. Rajagopal*, (Ramalinagam Sudhakar, President and Avinash K Srivastava, Member (Technical)), [2022 SCC OnLine NCLT 48922](#)
- Rokadoba Maharaj Ginning & Pressing (P) Ltd. v. Sri Venkatesa Mills Ltd.*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48912](#)
- Rotomac Vinimay (P) Ltd. v. Betwa Villa (P) Ltd.*, (Rohit Kapoor, Member (Judicial) and Balraj Joshi, Member (Technical)), [2022 SCC OnLine NCLT 48744](#)
- S Rajagopal v. Regional Director*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48800](#)



- S Selvanayagam v. Redington (India) Ltd.*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48938](#)
- S. RAJAGOPAL v. K.M. CHERIAN*, (S. Ramathilagam, Member (Judicial) and Anil Kumar B, Member (Technical)), [2022 SCC OnLine NCLT 48727](#)
- S.I. Irudhayananthan v. Air Carnival (P) Ltd.*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48810](#)
- S.M. Ramcoal Importers (P) Ltd., In re*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48860](#)
- SAIL v. Jaiprakash Associates Ltd.*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2022 SCC OnLine NCLT 48603](#)
- Sajjan Kumar Dokania v. Gopal Nyati*, (Madan B Gosavi, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2022 SCC OnLine NCLT 48649](#)
- Sammeer Sheth v. Palmtree Developments (P) Ltd.*, (Anuradha Sanjay Bhatia, Member (Technical) and H.V. Subba Rao, Member (Judicial)), [2022 SCC OnLine NCLT 48776](#)
- Sanghvi Movers Ltd. v. Anindya Infratech (P) Ltd.*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2022 SCC OnLine NCLT 48713](#)
- Sanjay Kumar v. Brain Masters Classes (P) Ltd.*, (Madan B. Gosavi, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2022 SCC OnLine NCLT 48931](#)
- Santosh Kumar Deokaranji Bhoot v. Deegee Infracon (P) Ltd.*, (Anuradha Sanjay Bhatia, Member (Technical) and H.V. Subba Rao, Member (Judicial)), [2022 SCC OnLine NCLT 48605](#)
- Sapan Mohan Garg, In re*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48906](#)
- Sathyadevi Alamuri v. B Pattabhiraman*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48781](#)
- Savithri Devi v. GMW (P) Ltd.*, (Deepti Mukesh, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2022 SCC OnLine NCLT 48836](#)
- SBI, In re*, (Madan B. Gosavi, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2022 SCC OnLine NCLT 48835](#)
- SBI v. Anandprakash Choudhari*, (Anuradha Sanjay Bhatia, Member (Technical) and H.V. Subba Rao, Member (Judicial)), [2022 SCC OnLine NCLT 48666](#)
- SBI v. Bhavesh Prataprai Gandhi*, (Deepti Mukesh, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2022 SCC OnLine NCLT 48839](#)
- SBI v. Consolidated Construction Consortium Ltd.*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48796](#)
- SBI v. Essar Power Gujarat Ltd.*, (Deepti Mukesh, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2022 SCC OnLine NCLT 48919](#)
- SBI v. Fedders Electric & Engineering Ltd.*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2022 SCC OnLine NCLT 48741](#)
- SBI v. Nikhil Prataprai Gandhi*, (Madan B. Gosavi, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2022 SCC OnLine NCLT 48840](#)
- SBI v. Shirpur Power (P) Ltd.*, (Madan B. Gosavi, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2022 SCC OnLine NCLT 48845](#)
- SBI v. Sitaben Vinodbhai Patel*, (Deepti Mukesh, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2022 SCC OnLine NCLT 48786](#)

- SBI v. Steelco Gujarat Ltd.*, (Deepti Mukesh, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2022 SCC OnLine NCLT 48921](#)
- SBI v. Steelco Gujarat Ltd.*, (Deepti Mukesh, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2022 SCC OnLine NCLT 48923](#)
- SBI v. Sujyot Infrastructure (P) Ltd.*, (Madan B. Gosavi, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2022 SCC OnLine NCLT 48837](#)
- SBI v. Sujyot Infrastructure (P) Ltd.*, (Madan B. Gosavi, Member (Judicial) and Satya Ranjan Prasad, Member (Technical)), [2022 SCC OnLine NCLT 48855](#)
- SBI v. Yogiraj Ginning & Oil Industries*, (Deepti Mukesh, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2022 SCC OnLine NCLT 48833](#)
- Senthil Papers & Boards (P) Ltd., In re*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48832](#)
- Shaan Technologies (P) Ltd. v. Shaan Technologies (P) Ltd.*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48801](#)
- Shri Vardhman Rice Mills (P) Ltd. v. J J Solvex (P) Ltd.*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2022 SCC OnLine NCLT 48730](#)
- Shri Veeraganapathi Steels (P) Ltd., In re*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48782](#)
- Shriyank Wadhawa v. Chaudhary Ingots (P) Ltd.*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2022 SCC OnLine NCLT 48675](#)
- Siva Industries & Holdings Ltd., In re*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48681](#)
- SKE Projects (P) Ltd. v. Jaihind Projects Ltd.*, (Deepti Mukesh, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2022 SCC OnLine NCLT 48953](#)
- SLO Industries Ltd., In re*, (Ramalinagam Sudhakar, President and Avinash K Srivastava, Member (Technical)), [2022 SCC OnLine NCLT 48895](#)
- Small Industrial Development Bank of India v. Kriti Prakashan (P) Ltd.*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2022 SCC OnLine NCLT 48705](#)
- Small Industries Development Bank of India v. Accent Packaging (P) Ltd.*, (Madan B. Gosavi, Member (Judicial) and Satya Ranjan Prasad, Member (Technical)), [2022 SCC OnLine NCLT 48817](#)
- Small Industries Development Bank of India v. Swiss Ribbons (P) Ltd.*, (Deepti Mukesh, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2022 SCC OnLine NCLT 48927](#)
- Small Industries Development Bank of India v. Swiss Ribbons (P) Ltd.*, (Deepti Mukesh, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2022 SCC OnLine NCLT 48831](#)
- Sneha R. Jaisinghani v. Valecha Engineering Ltd.*, (Shyam Babu Gautam, Member (Technical) and P.N. Deshmukh, Member (Judicial)), [2022 SCC OnLine NCLT 48606](#)
- Sneha Shiriskumar Nikam v. Valecha Engineering Ltd.*, (Shyam Babu Gautam, Member (Technical) and P.N. Deshmukh, Member (Judicial)), [2022 SCC OnLine NCLT 48607](#)
- Sneha Shiriskumar Nikam v. Valecha Engineering Ltd.*, (Shyam Babu Gautam, Member (Technical) and P.N. Deshmukh, Member (Judicial)), [2022 SCC OnLine NCLT 48609](#)
- Snehlata Gordhandas Ganatra v. Valecha Engineering Ltd.*, (Shyam Babu Gautam, Member (Technical) and P.N. Deshmukh, Member (Judicial)), [2022 SCC OnLine NCLT 48616](#)

- Snring Field Shelters (P) Ltd. v. C. Raja John*, (Ramaingam Srdhakar, President and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48887](#)
- SREI Equipment Finance Ltd. v. Concast Infratech Ltd.*, (Rohit Kapoor, Member (Judicial) and Harish Chander Suri, Member (Technical)), [2022 SCC OnLine NCLT 48758](#)
- Sri Mahraja Oil Corp. & Exports India (P) Ltd., In re*, (Ramalingam Sudhakar, President and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48899](#)
- Sri Venkat Ram Spinners (P) Ltd., In re*, (Ramalinagam Sudhakar, President and Avinash K Srivastava, Member (Technical)), [2022 SCC OnLine NCLT 48657](#)
- Srinivasa Garment (P) Ltd., In re*, (Ramalinagam Sudhakar, President and Avinash K Srivastava, Member (Technical)), [2022 SCC OnLine NCLT 48668](#)
- Sriram Subrananian v. Zenith Birla (India) Ltd.*, (Shyam Babu Gautam, Member (Technical) and P. N. Deshmukh, Member (Judicial)), [2022 SCC OnLine NCLT 48632](#)
- Standard Chartered Bank v. JVL Agro Industries Ltd.*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2022 SCC OnLine NCLT 48768](#)
- State of T.N. v. Kedarram R. Laddha*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48752](#)
- Subbaraya Ananthar Durairaju, In re*, (Ram Alinagam Sudhakar, President and Avinash K Srivastava, Member (Technical)), [2022 SCC OnLine NCLT 48729](#)
- Sudhaharan v. Gokula J Kaanan Chits Tamilnadu (P) Ltd.*, (Ramalinagam Sudhakar, President and Avinash K Srivastava, Member (Technical)), [2022 SCC OnLine NCLT 48815](#)
- Sudhaharan v. Gokula Kannan Chits Tamilnadu (P) Ltd.*, (Ramalinagam Sudhakar, President and Avinash K Srivastava, Member (Technical)), [2022 SCC OnLine NCLT 48816](#)
- Sun Brushware (P) Ltd. v. Bikeshwaran Shivakumar*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48903](#)
- Sunrise Enterprises v. Karuturi Foods (P) Ltd.*, (Kishore Vemulapalli, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), [2022 SCC OnLine NCLT 48688](#)
- Surana Power Ltd., In re*, (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), [2022 SCC OnLine NCLT 48892](#)
- Suresh kannan, In re*, (S. Ramathilagam, Member (Judicial) and B. Anil Kumar, Member (Technical)), [2022 SCC OnLine NCLT 48891](#)
- Suresh Kumar Khandelwal v. Ajay Protech (P) Ltd.*, (Deepti Mukesh, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2022 SCC OnLine NCLT 48904](#)
- Suryabalaji Steels (P) Ltd., In re*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48866](#)
- Suzlon Global Services Ltd., In re*, (Deepti Mukesh, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2022 SCC OnLine NCLT 48647](#)
- SVM Cera (P) Ltd. v. Gangotri Glazed Tiles (P) Ltd.*, (Deepti Mukesh, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2022 SCC OnLine NCLT 48843](#)
- Tag Info Solutions (P) Ltd., In re*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48766](#)
- Tarachand Saindas Ahuja HUF v. Valecha Engineering Ltd.*, (Shyam Babu Gautam, Member (Technical) and P.N. Deshmukh, Member (Judicial)), [2022 SCC OnLine NCLT 48614](#)
- Tarachand Saindas Ahuja v. Valecha Engineering Ltd.*, (Shyam Babu Gautam, Member (Technical) and P.N. Deshmukh, Member (Judicial)), [2022 SCC OnLine NCLT 48610](#)

- Techno Power Combines (P) Ltd, In re*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48728](#)
- Technology Frontiers (India) (P) Limited Mayank Agarwal v. Technology Frontiers (India) (P) Limited, Represented by Sriram Srivatsan*, (S. Ramathilagam, Member (Judicial) and Anil Kumar B, Member (Technical)), [2022 SCC OnLine NCLT 48641](#)
- Teco Industries v. Superdrawn Wire Industries (P) Ltd.*, (Madan B. Gosavi, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2022 SCC OnLine NCLT 48779](#)
- Teco Industries v. Superdrawn Wire Industries (P) Ltd.*, (Madan B. Gosavi, Member (Judicial) and Satya Ranjan Prasad, Member (Technical)), [2022 SCC OnLine NCLT 48861](#)
- Tharuvai Ramachandran Ravichandran v. Monmohan Singh Jain Kiran Global Chem Ltd.*, (Telaprolu Rajani, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48848](#)
- The Lakshmi Mills Co. Ltd. v. G Ramachandran, (Liquidator) Sai Regency Power Corpn. (P) Ltd.*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48732](#)
- Tulip Trade Link v. Harsha Exito Engineering (P) Ltd.*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48943](#)
- TVH Energy Resources (P) Ltd. v. Renuka Devi Rangaswamy*, (S. Ramathilagam, Member (Judicial) and Anil Kumar B, Member (Technical)), [2022 SCC OnLine NCLT 48790](#)
- Union Bank of India v. N S Papers Ltd.*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2022 SCC OnLine NCLT 48881](#)
- Union Bank of India v. Narayani Hotels & Resorts Ltd.*, (Deepti Mukesh, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2022 SCC OnLine NCLT 48933](#)
- Union Bank of India v. RK Infratel Ltd.*, (Deepti Mukesh, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2022 SCC OnLine NCLT 48920](#)
- Union of India v. Infrastructure Leasing & Financial Services Ltd.*, (Shyam Babu Gautam, Member (Technical) and P.N. Deshmukh, Member (Judicial)), [2022 SCC OnLine NCLT 48622](#)
- Union of India v. Infrastructure Leasing & Financial Services Ltd.*, (Shyam Babu Gautam, Member (Technical) and P.N. Deshmukh, Member (Judicial)), [2022 SCC OnLine NCLT 48623](#)
- Union of India v. Infrastructure Leasing & Financial Services Ltd.*, (Shyam Babu Gautam, Member (Technical) and P.N. Deshmukh, Member (Judicial)), [2022 SCC OnLine NCLT 48624](#)
- Union of India v. Infrastructure Leasing & Financial Services Ltd.*, (Shyam Babu Gautam, Member (Technical) and P.N. Deshmukh, Member (Judicial)), [2022 SCC OnLine NCLT 48625](#)
- Uniply Decor Ltd. v. Keshav Narayanan Kantamneni*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48853](#)
- Urja Shakti Salse & Service v. Maktel Control & Systems (P) Ltd.*, (Madan B. Gosavi, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2022 SCC OnLine NCLT 48821](#)
- Urmila Devi v. Juggilal Kamlapat Jute Mills Co. Ltd.*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2022 SCC OnLine NCLT 48886](#)
- V V Sirraman v. Jawahar Krishnan*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48945](#)
- Vaibhav Shukla v. Mansapuram Petrochem (P) Ltd.*, (Madan B. Gosavi, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2022 SCC OnLine NCLT 48642](#)



- Varnalaya Clothings (P) Ltd. v. Saravana Stores Gold Palace (P) Ltd.*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48771](#)
- Vasan Construction Co. (P) Ltd. v. Bank of India*, (Ramalinagam Sudhakar, President and Avinash K Srivastava, Member (Technical)), [2022 SCC OnLine NCLT 48747](#)
- Vasan Construction Co. (P) Ltd. v. Bank of India*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48746](#)
- Vasan Construction Co. (P) Ltd. v. Ramasamy Rajachar*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48803](#)
- Vasan Health Care (P) Ltd, In re*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48753](#)
- Vasan Health Care (P) Ltd., In re*, (Ramalinagam Sudhakar, President and Avinash K Srivastava, Member (Technical)), [2022 SCC OnLine NCLT 48760](#)
- Vasan Health Care (P) Ltd., In re*, (Ramalingam Sudhakar, President and Avinash K Srivastava, Member (Technical)), [2022 SCC OnLine NCLT 48750](#)
- Vasan Health Care (P) Ltd., In re*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48720](#)
- Vasan Health Care (P) Ltd., In re*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48740](#)
- Vasan Health Care (P) Ltd., In re*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48749](#)
- VE Commercial Vehicles Ltd. v. Godson Bending Systems (P) Ltd.*, (Deepti Mukesh, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2022 SCC OnLine NCLT 48936](#)
- Veeraganapathi Steels Pvt.Ltd, In re*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48697](#)
- Vijay Spinners (RJPM) (P) Ltd., In re*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48802](#)
- Vijayakumar J.V.J Constructions v. Samson & Sons Builders & Developers (P) Ltd.*, (Ashok Kumar Borah, Member (Judicial) and Anil Kumar B, Member (Technical)), [2022 SCC OnLine NCLT 48653](#)
- Vijender Kumar Jain v. Atlas Cycles (Haryana) Ltd.*, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), [2022 SCC OnLine NCLT 48772](#)
- Vinayak Cotton Agencies v. Sapphire Spinners India (P) Ltd.*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48682](#)
- VRMX Concrete India (P) Ltd. v. Salem Mines & Aggregates*, (S. Ramathilagam, Member (Judicial) and Sameer Kakar, Member (Technical)), [2022 SCC OnLine NCLT 48785](#)
- VSL Securities (P) Ltd. v. Unishire Housing*, (Kishore Vemulapalli, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), [2022 SCC OnLine NCLT 48702](#)
- Win Corporate Advisors (P) Ltd. v. Assets Reconstruction Co. (India) Ltd.*, (Kaushalendra Kumar Singh, Member (Technical) and Madan B. Gosavi, Member (Judicial)), [2022 SCC OnLine NCLT 48684](#)
- Zielem Industries (P) Ltd. v. Sintex-BAPL Ltd.*, (Madan B. Gosavi, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2022 SCC OnLine NCLT 48942](#)
- Zielem Industries (P) Ltd. v. Sintex-BAPL Ltd.*, (P Mohan Raj, Member (Judicial) and Prasanta Kumar Mohanty, Member (Technical)), [2022 SCC OnLine NCLT 48925](#)

## Central Rules

National Housing Bank (Slum Improvement and Low Cost Housing Fund) Regulations, 1993  
Income-tax (Eleventh Amendment) Rules, 1989  
National Savings Certificates (VII Issue) (Amendment) Rules, 1989  
National Savings Certificates (VII Issue) (Second Amendment) Rules, 1989  
Income-tax (Certificate Proceedings) (Second Amendment) Rules, 1990  
Income-tax (Third Amendment) Rules, 1990  
Income-tax (Sixth Amendment) Rules, 1990  
Income-tax (Eleventh Amendment) Rules, 1990  
Delegation of Financial Powers (Second Amendment) Rules, 1990  
Income-tax (First Amendment) Rules, 1991  
Income-tax (Fifteenth Amendment) Rules, 1990  
Income-tax (Sixth Amendment) Rules, 1991  
Income-tax (Eighth Amendment) Rules, 1991  
Income-tax (Eleventh Amendment) Rules, 1991  
Income-tax (Twelfth Amendment) Rules, 1991  
Wealth-tax (Amendment) Rules, 1991  
Income-tax (Third Amendment) Rules, 1992  
Kisan Vikas Patra (Amendment) Rules, 1991  
Income-tax (Fifth Amendment) Rules, 1992  
Income-tax (Ninth Amendment) Rules, 1992  
Income-tax (Twelfth Amendment) Rules, 1992  
Income-tax (Fourteenth Amendment) Rules, 1992  
Expenditure-tax (Amendment) Rules, 1992  
Interest-tax (Amendment) Rules, 1992  
Income-tax (Eighteenth Amendment) Rules, 1992  
Kisan Vikas Patra (Amendment) Rules, 1992  
Income-tax (Seventeenth Amendment) Rules, 1992  
Income-tax (Twentieth Amendment) Rules, 1992  
Income-tax (Sixth Amendment) Rules, 1993  
Income-tax (Eighth Amendment) Rules, 1993  
Wealth-tax (Second Amendment) Rules, 1993  
Interest-tax (Amendment) Rules, 1993  
Expenditure-tax (Amendment) Rules, 1993  
Income-tax (Twelfth Amendment) Rules, 1993  
Kisan Vikas Patra (Amendment) Rules, 1993  
Kisan Vikas Patra (Second Amendment) Rules, 1993  
Income-tax (Sixteenth Amendment) Rules, 1993

Gift-tax (Amendment) Rules, 1993  
Income-tax (Twenty-First Amendment) Rules, 1993  
Post Office Time Deposit (Amendment) Rules, 1993  
Income-tax (Thirteenth Amendment) Rules, 1993  
Income-tax (Fourth Amendment) Rules, 1994  
Income-tax (Second Amendment) Rules, 1994  
Income-tax (Third Amendment) Rules, 1994  
Income-tax (Thirteenth Amendment) Rules, 1994  
Income-tax (Twelfth Amendment) Rules, 1994  
Income-tax (Second Amendment) Rules, 1995  
Income-tax (Fourth Amendment) Rules, 1995  
Income-tax (Eighth Amendment) Rules, 1995  
Income-tax (Ninth Amendment) Rules, 1995  
Income-tax (Tenth Amendment) Rules, 1995  
Income-tax (Eleventh Amendment) Rules, 1995.  
Income-tax (Twelfth Amendment) Rules, 1995  
Income-tax (Seventh Amendment) Rules, 1995  
Post Office Time Deposit (Amendment) Rules, 1995  
Income-tax (Sixteenth Amendment) Rules, 1995  
Income-tax (Seventeenth Amendment) Rules, 1995  
Income-tax (Eighteenth Amendment) Rules, 1995  
Income-tax (Fifteenth Amendment) Rules, 1995  
Income-tax (Twentieth Amendment) Rules, 1995  
Income-tax (First Amendment) Rules, 1996  
Income-tax (Fourth Amendment) Rules, 1996  
Income-tax (Sixth Amendment) Rules, 1996  
Income-tax (Eleventh Amendment) Rules, 1996  
Income-tax (Seventh Amendment) Rules, 1996  
Income-tax (Ninth Amendment) Rules, 1996  
Income-tax (Third Amendment) Rules, 1997  
Income-tax (Fifth Amendment) Rules, 1997  
Income-tax (Seventh Amendment) Rules, 1997  
Income-tax (Fourth Amendment) Rules, 1997  
Income-tax (Eighth Amendment) Rules, 1997  
Voluntary Disclosure of Income Rules, 1997  
Income-tax (Tenth Amendment) Rules, 1997  
Income-tax (Ninth Amendment) Rules, 1997  
Income-tax (Twelfth) Amendment Rules, 1997  
Income-tax (Third Amendment) Rules, 1998

Income-tax (Fourth Amendment) Rules, 1998  
Income-tax (Fifth Amendment) Rules, 1998  
Income-tax (Sixth Amendment) Rules, 1998  
Income-tax (Seventh Amendment) Rules, 1998

### **Central Notifications**

Central Board of Direct Taxes [Noti. No. S.O. 791(E)]  
Central Board of Direct Taxes [Noti. No. UT/DBDM/843-A/SPD-71G/94-95]  
Central Board of Direct Taxes [Noti. No. UT/DBDM/939-A/SPD-66/94-95]  
Central Board of Direct Taxes [Noti. No. UT/DBDM/1128-A/SPD-74C/94-95]  
Central Board of Direct Taxes [Noti. No. UT/DBDM/1128A/SPD-74C/94-95]  
Central Board of Direct Taxes [Noti. No. UT/DBDM/1128-A/SPD-84/94-95]  
Central Board of Direct Taxes [Noti. No. S.O. 713(E)]  
Central Board of Direct Taxes [Noti. No. G.S.R. 574(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 387(E)]  
Central Board of Direct Taxes [Noti. No. UT/DBDM/1175A/SPD84/9495]  
Central Board of Direct Taxes [Noti. No. S.O. 842(E)]  
Central Board of Direct Taxes [Noti. No. UT/DBDM/1109A/SPD/85/94-95]  
Central Board of Direct Taxes [Noti. No. S.O. 402(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 743(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 844(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 845(E)]  
Central Board of Direct Taxes [Noti. No. UT/DBDM/326A/SPD64/95-96]  
Central Board of Direct Taxes [Noti. No. S.O. 820(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 974(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 973(E)]  
Central Board of Direct Taxes [Noti. No. UT/DBDM/329C/SPD-89/95-96]  
Central Board of Direct Taxes [Noti. No. UT/DBDM/431-A/SPD-74d/95-96]  
Central Board of Direct Taxes [Noti. No. UT/DBDM/329-B/SPD-72D/95-96]  
Central Board of Direct Taxes [Noti. No. UT/DBDM/431-B/SPD-71J/95-96]  
Central Board of Direct Taxes [Noti. No. S.O. 92(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 93(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 193(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 220(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 237(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 25(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 357(E)]  
Central Board of Direct Taxes [Noti. No. G.S.R. 173(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 276(E)]

Central Board of Direct Taxes [Noti. No. G.S.R. 174(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 249(E)]  
Central Board of Direct Taxes [Noti. No. G.S.R. 256(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 635(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 399(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 400(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 749(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 810(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 853(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 413(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 469(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 901(E)]  
Central Board of Direct Taxes [Noti. No. G.S.R. 542(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 849(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 880(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 74(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 184(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 224(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 371(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 187(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 223(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 92(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 93(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 466(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 436(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 467(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 649(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 636(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 206(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 215(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 388(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 635(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 180(E)]  
Central Board of Direct Taxes [Noti. No. F. 63-Ad (AT)/97]  
Central Board of Direct Taxes [Noti. No. S.O. 698(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 699(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 591(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 714(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 765(E)]



Central Board of Direct Taxes [Noti. No. S.O. 770(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 589(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 815(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 862(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 102(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 54(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 171(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 259(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 198(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 390(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 395(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 54(E)]  
Central Board of Direct Taxes [Noti. No. S.O. 668(E)]  
Lok Sabha Secretariat [F. No. 37/1/(VI)/2025/T.]  
Ministry of Civil Aviation [Noti. No. A.12025/01/2013(2)-RS]  
Ministry of Civil Aviation [Noti. No. G.S.R. 828(E)]  
Ministry of Labour [Noti. No. S.O. 4921(E)]  
Ministry of Petroleum and Natural Gas [Noti. No. S.O. 4772(E)]  
Ministry of Petroleum and Natural Gas [Noti. No. S.O. 4934(E)]  
Ministry of Petroleum and Natural Gas [Noti. No. S.O. 4935(E)]  
Ministry of Petroleum and Natural Gas [Noti. No. S.O. 4986(E)]  
Ministry of Petroleum and Natural Gas [Noti. No. S.O. 4994(E)]  
Ministry of Petroleum and Natural Gas [Noti. No. S.O. 5008(E)]  
Ministry of Petroleum and Natural Gas [Noti. No. S.O. 5070(E)]  
Ministry of Petroleum and Natural Gas [Noti. No. S.O. 5071(E)]  
Ministry of Petroleum and Natural Gas [Noti. No. S.O. 5076(E)]  
Ministry of Petroleum and Natural Gas [Noti. No. S.O. 5077(E)]  
Ministry of Petroleum and Natural Gas [Noti. No. S.O. 5078(E)]  
Ministry of Petroleum and Natural Gas [Noti. No. S.O. 5079(E)]  
Ministry of Petroleum and Natural Gas [Noti. No. S.O. 5085(E)]  
Ministry of Petroleum and Natural Gas [Noti. No. S.O. 5176(E)]  
Ministry of Petroleum and Natural Gas [Noti. No. S.O. 5177(E)]  
Ministry of Power [F. No. Eco-2/2025-CERC]  
Ministry of Power [Noti. No. S.O. 4964(E)]  
Ministry of Railways [F. No. 13 INDB-BNI/LA/Gazette/12/Work Correspondence date 10/11/2025]  
Ministry of Railways [Noti. No. G.S.R. 837(E)]  
Ministry of Railways [Noti. No. G.S.R. 838(E)]  
Ministry of Railways [Noti. No. S.O. 4693(E)]  
Ministry of Railways [Noti. No. S.O. 4694(E)]

Ministry of Railways [Noti. No. S.O. 4695(E)]  
Ministry of Railways [Noti. No. S.O. 4696(E)]  
Ministry of Railways [Noti. No. S.O. 4707(E)]  
Ministry of Railways [Noti. No. S.O. 4755(E)]  
Ministry of Railways [Noti. No. S.O. 4758(E)]  
Ministry of Railways [Noti. No. S.O. 4763(E)]  
Ministry of Railways [Noti. No. S.O. 4777(E)]  
Ministry of Railways [Noti. No. S.O. 4787(E)]  
Ministry of Railways [Noti. No. S.O. 4788(E)]  
Ministry of Railways [Noti. No. S.O. 4840(E)]  
Ministry of Railways [Noti. No. S.O. 4842(E)]  
Ministry of Railways [Noti. No. S.O. 4843(E)]  
Ministry of Railways [Noti. No. S.O. 4844(E)]  
Ministry of Railways [Noti. No. S.O. 4845(E)]  
Ministry of Railways [Noti. No. S.O. 4848(E)]  
Ministry of Railways [Noti. No. S.O. 4853(E)]  
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Ministry of Railways [Noti. No. S.O. 4856(E)]  
Ministry of Railways [Noti. No. S.O. 4859(E)]  
Ministry of Railways [Noti. No. S.O. 4860(E)]  
Ministry of Railways [Noti. No. S.O. 4865(E)]  
Ministry of Railways [Noti. No. S.O. 4866(E)]  
Ministry of Railways [Noti. No. S.O. 4883(E)]  
Ministry of Railways [Noti. No. S.O. 4886(E)]  
Ministry of Railways [Noti. No. S.O. 4887(E)]  
Ministry of Railways [Noti. No. S.O. 4888(E)]  
Ministry of Railways [Noti. No. S.O. 4889(E)]  
Ministry of Railways [Noti. No. S.O. 4890(E)]  
Ministry of Railways [Noti. No. S.O. 4891(E)]  
Ministry of Railways [Noti. No. S.O. 4899(E)]  
Ministry of Railways [Noti. No. S.O. 4908(E)]  
Ministry of Railways [Noti. No. S.O. 4909(E)]  
Ministry of Railways [Noti. No. S.O. 4917(E)]  
Ministry of Railways [Noti. No. S.O. 4918(E)]  
Ministry of Railways [Noti. No. S.O. 4922(E)]  
Ministry of Railways [Noti. No. S.O. 4924(E)]  
Ministry of Railways [Noti. No. S.O. 4926(E)]  
Ministry of Railways [Noti. No. S.O. 4930(E)]  
Ministry of Railways [Noti. No. S.O. 4931(E)]

Ministry of Railways [Noti. No. S.O. 4948(E)]  
Ministry of Railways [Noti. No. S.O. 4996(E)]  
Ministry of Railways [Noti. No. S.O. 5031(E)]  
Ministry of Railways [Noti. No. S.O. 5033(E)]  
Ministry of Railways [Noti. No. S.O. 5046(E)]  
Ministry of Railways [Noti. No. S.O. 5049(E)]  
Ministry of Railways [Noti. No. S.O. 5050(E)]  
Ministry of Railways [Noti. No. S.O. 5052(E)]  
Ministry of Railways [Noti. No. S.O. 5055(E)]  
Ministry of Railways [Noti. No. S.O. 5056(E)]  
Ministry of Railways [Noti. No. S.O. 5065(E)]  
Ministry of Railways [Noti. No. S.O. 5067(E)]  
Ministry of Railways [Noti. No. S.O. 5075(E)]  
Ministry of Railways [Noti. No. S.O. 5082(E)]  
Ministry of Railways [Noti. No. S.O. 5107(E)]  
Ministry of Railways [Noti. No. S.O. 5108(E)]  
Ministry of Railways [Noti. No. S.O. 5109(E)]  
Ministry of Railways [Noti. No. S.O. 5115(E)]  
Ministry of Railways [Noti. No. S.O. 5117(E)]  
Ministry of Railways [Noti. No. S.O. 5119(E)]  
Ministry of Railways [Noti. No. S.O. 5122(E)]  
Ministry of Railways [Noti. No. S.O. 5123(E)]  
Ministry of Railways [Noti. No. S.O. 5124(E)]  
Ministry of Railways [Noti. No. S.O. 5125(E)]  
Ministry of Railways [Noti. No. S.O. 5126(E)]  
Ministry of Railways [Noti. No. S.O. 5171(E)]  
Ministry of Railways [Noti. No. S.O. 5175(E)]  
Ministry of Railways [Noti. No. S.O. 5185(E)]  
Ministry of Railways [Noti. No. S.O. 5192(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 4733(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 4767(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 4791(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 4792(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 4796(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 4797(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 4798(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 4799(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 4800(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 4801(E)]

Ministry of Road Transport and Highways [Noti. No. S.O. 4804(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 4805(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 4806(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 4807(E)]  
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Ministry of Road Transport and Highways [Noti. No. S.O. 4819(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 4820(E)]  
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Ministry of Road Transport and Highways [Noti. No. S.O. 4827(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 4828(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 4829(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 4867(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 4868(E)]  
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Ministry of Road Transport and Highways [Noti. No. S.O. 4870(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 4874(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 4875(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 4877(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 4878(E)]  
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Ministry of Road Transport and Highways [Noti. No. S.O. 4929(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 4951(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 4952(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 4954(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 4955(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 4956(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 4958(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 4959(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 4960(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 4962(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 4970(E)]

Ministry of Road Transport and Highways [Noti. No. S.O. 4973(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 4975(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 4977(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 4978(E)]  
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Ministry of Road Transport and Highways [Noti. No. S.O. 4980(E)]  
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Ministry of Road Transport and Highways [Noti. No. S.O. 4991(E)]  
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Ministry of Road Transport and Highways [Noti. No. S.O. 5042(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 5043(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 5044(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 5045(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 5089(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 5090(E)]  
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Ministry of Road Transport and Highways [Noti. No. S.O. 5100(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 5101(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 5102(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 5103(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 5104(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 5105(E)]



Ministry of Road Transport and Highways [Noti. No. S.O. 5110(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 5111(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 5112(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 5113(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 5114(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 5143(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 5144(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 5145(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 5146(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 5147(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 5148(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 5150(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 5154(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 5156(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 5157(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 5158(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 5159(E)]  
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Ministry of Road Transport and Highways [Noti. No. S.O. 5161(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 5162(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 5194(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 5201(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 5208(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 5211(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 5212(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 5213(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 5214(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 5215(E)]  
Ministry of Road Transport and Highways [Noti. No. S.O. 5216(E)]

## **State Rules**

Karnataka Agricultural Income-tax (Amendment) Rules, 1994  
Kerala Agricultural Income-tax Rules, 1991  
Rajasthan Civil Services (Absorption of Surplus Personnel) Rules, 1969  
Rajasthan Circuit Houses (State and Subordinate) Service Rules, 2019  
Rajasthan Civil Aviation State Service Rules, 2013  
Rajasthan Bio-fuel (State and Subordinate) Service Rules, 2019  
Rajasthan Ayurvedic, Unani, Homoeopathy and Naturopathy Subordinate Service Rules, 1966  
Rajasthan Civil Services (Departmental Examinations) Rules, 1959

- Rajasthan Civil Services (Absorption of Ex-Servicemen) Rules, 1988
- Rajasthan Civil Services (Special Selection and Special Conditions of Service for Appointment of persons in the State Directorate of Revenue Intelligence) Rules, 2010
- Rajasthan Civil Services (Special Selection and Conditions of Service for appointment of persons in the Rajasthan Urban Infrastructure Development Project Rules, 2013
- Rajasthan Civil Services (Special Selection and Special Conditions of Service for Appointment of Personnel in the English Medium Schools) Rules, 2023
- Rajasthan Civil Services (Special Selection and Special Conditions of Service for Appointment of Persons in the Special Security Wing of State Special Branch Rajasthan) Rules, 2012
- Rajasthan Civil Services (Absorption of Surplus Personnel) (Amendment) Rules, 1994
- Rajasthan Civil Services (Special Selection and Special Conditions of Service of Principal, Vice Principal, Senior Lecturer and Lecturer in the District Institute of Education and Training) Rules, 2005

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